BEFORE THE NATIONAL GREEN TRIBUNAL

AT NEW DELHI.

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES.

REPORT FILED BY THE RESPONDENT STATE OF KERALA

ADVOCATE FOR RESPONDENT: NISHE RAJEN SHONKER

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Solid & Liquid Waste Management

Progress Report

For the month of October 2024

OA 606/2018

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1. INTRODUCTION

In response to NGT OA 606/2018, the State of Kerala has made significant progress in improving waste management infrastructure by bridging the gaps in Solid and Liquid Waste Management infrastructure. The State has committed dedicated financial resources and initiated comprehensive projects to tackle the challenges highlighted in the National Green Tribunal's directive. The Hon'ble National Green Tribunal (Principal Bench) in its latest Judgment dated 08/04/2024 in OA. No. 606 of 2018, directed the State of Kerala to submit the data in the prescribed format regarding the Solid and Liquid waste management facilities. This section includes the action taken by the state in correspondence with the observation by the Hon'ble NGT wide the order dated 08/04/2024. This collection of reports outlines and assesses the concrete advancements made by the State in waste management efforts, offering a detailed overview of the initiatives implemented and their current status as of October 2024.

2. SOLID WASTE MANAGEMENT

The state has taken strong measures to implement effective waste management systems and enforce regulations designed to streamline the operations. Acknowledging the urgent need for sustainable waste practices, a comprehensive strategy has been developed that encompasses infrastructure improvements, public education initiatives, and the establishment of strict policies. To support this, the Government of Kerala enacted Amendment Ordinances to the Kerala Municipality Act and the Kerala Panchayat Raj Act on December 8, 2023.

Under the revised legislation, all citizens are required to submit segregated waste to their local body or to an authorized agency for proper scientific processing. Local bodies may also face fines for failing to act in accordance with state government directives. Furthermore, institutions and commercial establishments are now obligated to keep their premises litter-free and ensure that all waste generated is disposed of properly. These activities are closely monitored at both the local and state levels to ensure effective implementation.

In the state, a total quantity of 10076.17 TPD waste is being generated as per present population, in which 3011.23 TPD of waste is produced in urban and 6561.12 TPD in rural areas, respectively, Approximately 73% of the waste generated is organic material and in the remaining portion, 22% is inorganic waste and 5% reject material. Out of 10076.17 TPD waste generated in the state, 7398.64 TPD is biodegradable waste, 2173.72 TPD is non biodegradable waste and 503.81 TPD is inert.

The State's policy on biodegradable waste management adopts a decentralized approach, emphasizing source-level treatment of biowaste generated by households. This policy encourages the use of composting devices and biogas plants at the household level to process organic waste, thereby reducing the burden on centralized waste management systems. To address gaps where households may lack capacity, community facilities are implemented to manage surplus waste. This integrated approach promotes sustainability by minimizing transportation needs, reducing landfill waste, and fostering the production of renewable resources like compost and biogas, while also encouraging community participation and local solutions.

Dry waste generated from households and institutions is collected and transported to Material Collection Facilities (MCFs) or Resource Recovery Facilities (RRFs), where it is segregated into recyclable and non-recyclable waste. The recyclable waste is sent to recycling units, while non-recyclable waste is directed to co-processing facilities, such as cement plants, for energy recovery. After separating biodegradable and non-biodegradable waste from the total waste generated, the remaining portion, known as inert waste, is utilized to fill low-lying areas, offering an environmentally sustainable method of disposal.

3. BIODEGRADABLE WASTE MANAGEMENT

For biodegradable waste management in the state, various composting devices and biogas units are utilized to manage wet waste at its source. The compost produced from household waste treatment is used as fertilizer for gardening in individual residences. Approximately 80% of the total biodegradable waste generated is managed at the source, while the remaining 20% is handled by community-level facilities operated by local bodies.

1718 Depending on land availability, a range of medium-capacity decentralized composting facilities—such as aerobic compost units, organic waste converters, windrow plants, and biomethanation facilities—have been widely established across Kerala. The compost generated from community facilities is branded and marketed as fertilizer to local farmers through the Krishi Bhavans within the local body. Additionally, centralized facilities, like compressed biogas (CBG) plants, are being planned and implemented to manage waste more economically. Construction of a CBG plant in Ernakulam district has already begun, and six other projects are in the planning stages.

Table 1. Biodegradable Waste Management Facilities in the State

District Name	Total BDW Generation (TPD)	Total capacity of Compost plants (TPD)	Total capacity of Bio methanation plants (waste to energy plants) in TPD	Total Rendering Capacity (TPD)	Total BDW Processing Capacity (TPD)
01 Thiruvananthapuram	774.83	750.68	90.87	0.00	841.54
02 Kollam	567.14	347.93	67.28	15.00	430.21
03 Pathanamthitta	224.92	159.62	27.97	30.00	217.60
04 Alappuzha	424.15	410.21	62.08	0.00	472.29
05 Kottayam	393.31	325.35	31.12	27.00	383.47
06 Idukki	208.38	260.04	17.86	0.00	277.90
07 Ernakulam	779.34	571.42	72.48	242.00	885.90
08 Thrissur	691.90	530.48	92.47	6.50	629.45
09 Palakkad	601.79	424.06	99.66	93.25	616.97
10 Malappuram	968.70	534.50	126.00	278.50	938.99
11 Kozhikode	744.15	742.64	63.67	30.00	836.31
12 Wayanad	170.56	184.52	14.40	12.00	210.92
13 Kannur	564.81	477.63	57.91	54.00	589.54
14 Kasaragod	284.68	190.41	27.99	110.00	328.40
Grand Total	**7398.64**	**5909.49**	**851.74**	**898.25**	**7659.48**

For managing the 7398.64 TPD of biodegradable waste generated, there is a facility of 7659.48 TPD across the state and hence there are no existing gaps. In order to account for the future generation, the state is taking steps to strengthen the source level treatment system in rural areas and to establish centralized facilities in urban areas. With the available financial support from central and state, 2926.39 TPD capacity bio waste management facilities have already been installed at household, institutional and community levels in urban areas.

4. NON-BIODEGRADABLE WASTE MANAGEMENT

For managing dry waste, women's self-help groups known as Harita Karma Sena collects primarily segregated dry waste from households and establishments, transferring it to Material Collection Facilities (MCFs) and Resource Recovery Facilities (RRFs) for further sorting and processing. At these facilities, after secondary segregation, recyclable waste is sent to recycling units, while non-recyclable waste is transported to co-processing facilities, such as cement plants, where it is used as Refuse-Derived Fuel (RDF) for energy recovery. Both government and private agencies ensure the safe transportation of waste.

Table 2: Details of Solid Waste Management facilities in the state

Facility	Up to March 2023	Up to Oct 2024
RRF	93 Nos	167 Nos
MCF	1182 Nos	1272 Nos
Mini MCF	9357 Nos	19156 Nos
Godown facility	16 Nos	67 Nos
Godown Area	85,250 Sqft	481548 Sqft
Container storage facility		198 No.s

1720 The state has made significant investments in infrastructure for the storage of dry waste. Currently, there are 167 Resource Recovery Facilities (RRF), 1272 Material Collection Facilities (MCF), 19156 Mini Material Collection Facilities (Mini MCF), and 67 storage godowns covering an area of 4,81,548 square feet. Additionally, 198 used shipping containers have been repurposed for waste storage, facilitating easier transportation of waste.

Table 3. Non Biodegradable Waste Management Facilities in the State

District Name	Total NBDW Generation	Facilities in Local Bodies (TPD)	CKCL Godown Facility (TPD)	Pvt agency Godown facility (TPD)	Total NBDW processing Capacity (TPD)
01 Thiruvananthapuram	239.67	127.68	87.36	23.20	238.24
02 Kollam	166.30	124.43	92.94	6.25	223.61
03 Pathanamthitta	63.41	61.87	29.74	28.98	120.59
04 Alappuzha	121.05	137.13	44.61	4.00	185.74
05 Kottayam	111.78	108.09	74.35	2.00	184.44
06 Idukki	57.58	58.77	89.22	0.46	148.44
07 Ernakulam	239.46	151.45	78.07	10.50	240.02
08 Thrissur	203.75	212.45	44.61	3.00	260.06
09 Palakkad	169.08	132.62	31.23	9.00	172.85
10 Malappuram	278.08	166.42	102.60	14.60	283.63
11 Kozhikode	226.63	127.07	29.74	49.96	206.77
12 Wayanad	48.43	29.10	37.17	5.00	71.28
13 Kannur	168.45	164.94	118.96	2.45	286.35
14 Kasaragod	80.06	84.46	74.35	1.00	159.81
Grand Total	**2173.72**	**1686.48**	**934.94**	**160.40**	**2781.83**
Kerala Enviro Infrastructure Ltd (KEIL)					16.00
Grand Total (TPD)					**2797.83**

All local bodies have developed comprehensive plans for the movement of vehicles to collect waste from households and transport it to processing facilities. The implementation of these plans is monitored at both the district and state levels through the Harithamithram App, ensuring efficient waste collection without accumulation and adequate availability of vehicles for waste management. To enhance oversight, all waste-transporting vehicles are required to have GPS tracking, and the Kerala State Pollution Control Board has set up a web portal for real-time monitoring of waste-carrying vehicles, both within and across state borders.

Efforts are also underway to equip Material Collection Facilities (MCFs) and Resource Recovery Facilities (RRFs) with the necessary tools for effective waste management, such as conveyor belts and baling machines. To enable easier transportation and reduce the reliance on landfills, the generated reject waste can be converted into Refuse Derived Fuel (RDF). In line with this, four RDF plants have been established in the Thiruvananthapuram and Cochin Corporations. Additionally, the government is working with local bodies to implement interventions for setting up cluster-level facilities across the state. RDF plants help divert non-recyclable waste from landfills, which reduces the volume of waste that needs to be disposed of, extending the lifespan of landfills and reducing the associated environmental hazards.

Additionally, Information, Education, and Communication (IEC) initiatives have been intensified to discourage open littering. Local Self-Government Institutions (LSGIs), as well as public and private sector entities, are being ranked based on their performance in waste management and cleanliness. To enforce regulations and prevent illegal dumping, 23 enforcement squads were established in March 2023 to carry out inspections and ensure compliance. Furthermore, control rooms are being set up at the district and local self-government levels to closely monitor waste collection and ensure its proper disposal.

5. LEGACY WASTE MANAGEMENT

Legacy dump sites are remediated through biomining, a process that utilizes microorganisms and natural methods to excavate, treat, segregate, and recover valuable materials from long-accumulated waste dumps. These legacy wastes consist of organic matter, plastics, metals, and other materials that have been compacted and decomposed over many years. The soil produced from biomining is utilized to fill low-lying areas at various locations. This process effectively sorts the waste into various categories, including soil, stones, RDF, glass, plastic, tires, wood, and footwear.

A total of 59 dump sites have been identified across the state, consisting of the previously reported 44 sites and 15 newly identified sites. Bioremediation has been completed at 24 sites, while work is currently ongoing at 10 sites. The remediation process is set to commence at 25 additional sites. The quantities of processed and unprocessed waste are detailed in the table below.

Table 4. Details of processed quantity of biomining sites

	Number of Sites	**Processed quantity (MT)**	**Unprocessed quantity (MT)**
Total Reported sites	**44 Nos.**	**17,61,871.98 T**	
Completed Sites	19	345793.15 T	
Work in progress	10	461367.00 T	644157.16 T
Not yet started	15		310554.19 T
Total		**807160.15 T**	**954711.35 T**
Newly identified sites after 2018	**15 Nos.**	**129486.19 T**	
Completed Sites	5	12,485.4 T	
Not yet started	10		117001.19 T

6. OBSERVATIONS BY HON'BLE NGT

1. Correct figures about legacy waste have not been disclosed

Out of the 44 dumpsites previously reported, biomining has been completed at 19 sites, while work is currently ongoing at 10 sites. A total of 807160.15 T has

been processed at these locations, with an additional 954711.35 T yet to be processed. Furthermore, 15 new dumpsites have been identified, and initiatives have been launched to address them.Local bodies have undertaken projects to process these new sites, with 12,485.4 T processed thus far and 117001.19 T remaining to be processed. A detailed list of these biomining activities is provided in Annexure 1,2,3 & 4.

2. ***Addition of legacy waste in the last two years on account of remaining unprocessed waste has also not been clarified***

Since 2018, 15 new dumpsites have been identified for biomining, and projects for their implementation are currently underway. These dumpsites were established due to a lack of sufficient facilities to manage the waste generated in the state. However, with the current availability of adequate facilities, no new dumpsites are expected to be created.

3. ***Details of break up of reject management through Government Sector, private sector as well as by Cement plants with the quantities disposed of, are not furnished***

Table 5. Quantity of reject waste disposed off

Reject waste Forwarded to Cement factories(TPD)				
District Name	**From LB facility**	**From CKCL facility**	**From Pvt facility**	**Total Reject waste (TPD)**
01 Thiruvananthapuram	31.21	30.58	9.28	71.07
02 Kollam	29.82	32.53	2.2325	64.58
03 Pathanamthitta	14.82	10.41	11.592	36.82
04 Alappuzha	33.30	15.61	1.4	50.31
05 Kottayam	25.69	26.02	0.7	52.42
06 Idukki	14.09	34.76	0.184	49.03
07 Ernakulam	36.03	27.32	3.975	67.32
08 Thrissur	50.18	15.61	1.05	66.84

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09 Palakkad	31.78	10.93	3.4	46.11
10 Malappuram	39.30	38.88	5.11	83.30
11 Kozhikode	30.63	11.90	17.811	60.34
12 Wayanad	7.12	13.01	1.9	22.03
13 Kannur	39.42	41.64	0.9075	81.96
14 Kasaragod	19.98	27.88	0.35	48.21
Grand Total	**403.37**	**337.08**	**59.89**	**800.34**

Non-recyclable waste that has been sorted at the facilities is sent to cement factories for use as fuel. A total of 804.57 tons per day (TPD) has been transferred for co-processing to various cement plants. The details of the cement factories receiving this waste are included in Annexure 5.

4. ***There is no explanation about the quality of compost, its utilization channel and residue and reject management***

The compost produced by household waste treatment is utilized as manure for cultivation in the respective residences. 80% of the total bio waste generated at households is being managed at source. The remaining 20% and waste generated from community facilities are the responsibility of LSGIs. Based on the land availability, medium capacity decentralized composting facilities such as aerobic compost units, organic waste converters, windrow plants, biomethanation facilities etc are established at community level widely in Kerala. The compost produced from community level facilities are being supplied to farmers groups through Krishi Bhavans at Local Body level. Compost produced by several local bodies, including Pattambi Municipality, Wadakkanchery Municipality, Perinthalmanna Municipality, and Munnar GP, is being branded and sold as manure, highlighting the good quality of the compost.

Bio-waste is fed into the composting units only after proper segregation, resulting in minimal rejects. Any remaining waste from the community facility is sent to the MCF for further processing. In community projects, the compost

is sieved before packing, with rejects and residues filtered out beforehand. The compost residue is then buried in agricultural areas to enhance soil aeration.

5. ***In case of dry waste which has been estimated to be 879 TPD (Urban non bio), processing facilities exist for only 771 TPD, resulting in a gap of about 100 TPD***

As part of the Central and State action plans to achieve 100% waste-free cities, additional waste management facilities have been established in the sector. Based on the current population, the total amount of non-biodegradable waste generated in urban areas is 792.43 TPD. With the integration of facilities from both the government and private sectors, the state has the capacity to manage 943.97 TPD of waste. Further details are provided in Annexure 6.

6. ***Details have not been furnished about rural solid waste management, though it is disclosed that 6722 TPD (Rural total) waste is processed against generation of 6857 TPD***

Based on the current population, the total amount of waste generated in Rural areas in the state is 6561.12 TPD and the total waste processing capacity of the state is 6570.96 TPD. Further details are provided in Annexure 7.

7. ***Information about each 93 ULBs has not been furnished for proper evaluation***

Details of waste generation and processing facilities in 93 urban local bodies are furnished in Annexure 8.

8. **NGT Tables**

(A) Legacy Waste - Annexure A

(B) Daily Solid Waste generation & treatment details - Annexure B

7. LIQUID WASTE MANAGEMENT

The Hon'ble National Green Tribunal (Principal Bench) in its latest Judgment dated 08/04/2024 in OA. No. 606 of 2018, directed the State of Kerala to submit the data in the prescribed format regarding the sewage management facilities. This section includes the action taken by the state in correspondence with the observation by the Hon'ble NGT wide the order dated 08/04/2024. The format given by Hon'ble NGT, (*C) daily Liquid Waste (sewage) generation & Treatment details* is duly filled and attached as Annexure C.

8. OBSERVATIONS BY HON'BLE NGT

Table 6. Observations by Hon'ble NGT

<table>
<tr><th>Sl. No</th><th>Observation of the Hon'ble NGT in the order dated 08.04.2024</th><th>Submission by the State of Kerala</th></tr>
<tr><td>i</td><td>From the second six monthly report consolidated status of sewage management is not disclosed.No figures are disclosed about sewage generation, treatment and the gap at the state level and at individual ULBs level.</td><td>The consolidated status of generation of wastewater and treatment capacity of the State is described in Table 6.a, Table 6.b respectively.

Table 6.a- Wastewater Generation (2024)
<table>
<tr><th>Type of LB</th><th>Sewage generation (MLD)</th><th>Sullage generation (MLD)</th><th>Total generation (MLD)</th></tr>
<tr><td>Urban</td><td>305</td><td>713</td><td>1018</td></tr>
<tr><td>Rural</td><td>895</td><td>2086</td><td>2981</td></tr>
<tr><td>Total</td><td>1200</td><td>2799</td><td>3999</td></tr>
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Table 6.b Treatment Capacity
<table>
<tr><td></td><td>Treatment by</td><td>Treatment by</td></tr>
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<table>
<tr><td></td><td colspan="2">STPs (MLD)</td><td colspan="2">FSTPs (KLD)</td></tr>
<tr><td></td><td>Urban</td><td>Rural</td><td>Urban</td><td>Rural</td></tr>
<tr><td>Treatment Capacity by existing common STPs</td><td>130.05</td><td>8.72</td><td>220+ 650*</td><td>0</td></tr>
<tr><td>Treatment Capacity by ongoing & Proposed STPs</td><td>107.68</td><td>0.59</td><td>2084 + 479*</td><td>1149</td></tr>
<tr><td>Treatment Capacity by STPs in Establishments</td><td>94.00</td><td>1.92</td><td>--</td><td>--</td></tr>
<tr><td>Total-Urban-Rural</td><td>331.73</td><td>11.23</td><td>3433</td><td>1149</td></tr>
<tr><td>State Wise Total</td><td colspan="2">342.96 MLD</td><td colspan="2">4582 KLD</td></tr>
</table>
* indicates the inclusion of Co-treatment Capacity.

ULB wise details on generation and treatment of sewage is described in Annexure 9
</td>
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<td></td>
<td>Further, there is heavy reliance on septic tanks and soak pits,therefore, there are chances of groundwater contamination. About this, no clarification is given.</td>
<td>Kerala achieved Open Defecation Free (ODF) status in 2016. As a result of the ODF achievement, Kerala relies significantly on onsite sanitation systems, which are designed to manage blackwater at the point of generation. Due to the reasons described in section 9.1 of this report, the State is facing difficulty in establishing network based STPs extensively. In order to avoid the chance of groundwater contamination due to heavy reliance on septic tanks and soak pit systems the following measures are being taken.
● FSTPs are proposed as forward linkage to treat the sludge collected from septic</td>
</tr>
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		tanks. Hence Septic tanks will be desludged (every 2-3 years) to prevent overflow and leakage of untreated effluent into the soil. ● Retrofitting of OSS-upgrading or modifying existing systems to improve their functionality, safety, and environmental sustainability such as adding soak pits to the septic tank, sealing leaks etc ● DRDO approved biodigesters are being supplied where the high water table is present
ii	We have observed in the Order dated 7.7.2022 that 1192 MLD sewage and 2783 MLD sullage is generated	In the order dated 07.07.2022, 1192 MLD Sewage generation reported by the State was for the projected population in the year 2020. Now the State has calculated the sewage generation for the year 2024 and it was found as 1200 MLD including both Urban and Rural areas. Similarly the sullage quantification including both urban and rural for the year 2020 was 2783 MLD and for the year 2024 is 2799 MLD. The criteria taken for this calculation is described in Section 9.
iii	Performance data of existing STPs in terms of compliance with Fecal coliform and also existing utilization capacities has been disclosed.	There are 30 STPs under the ownership of the State Government. The details of discharge water quality from STPs are duly filled in the format given by Hon'ble NGT, (*C) daily Liquid Waste (sewage) generation & Treatment details.* (Annexure C)
iv	We find that there are proposals to upgrade, renovate, and create more facilities for sewage treatment but, no timelines are given. This indicates that, untreated sewage and sullage will continue to be discharged in receiving water bodies which is clear violation of Water Act, 1974.	The details of timelines for the proposed STPs, FSTPs, MTUs are duly filled in the format given by Hon'ble NGT, (*C) daily Liquid Waste (sewage) generation & Treatment details*. (Annexure C)

9. SEWAGE GENERATION AND TREATMENT

To quantify the sewage generation in the state, state has reconciled the population for the year 2011 and projected for the year 2024 based on the assumptions described below.

1. The population projection is calculated based on geometric projection.
2. The decadal growth rate previously considered was uniform across the districts. Now it has changed to individual district wise decadal growth rate as per the Census 2011 and the population was projected based on that.
3. To calculate the sewage generation, per capita water consumption is taken as 180 lpcd for the local bodies with population greater than 1 lakh, and 135 lpcd is considered for local bodies with population less than 1 lakh.

As per the projection of the population, the state Kerala has a total population of **3,56,40,084** for the year 2024. This includes urban population of **80,85,080** and rural population of **2,75,55,004**. Following section describes the sewage generation and its treatment strategy for both Urban and Rural areas.

9.1 URBAN

The total urban wastewater generation in the state as per the projected Population of 2024 is 1018 MLD and the treatment capacity by the existing and proposed STPs in the urban local body is 331.73 MLD. To cater the remaining 686.27 MLD STPs need to be established. The state has already proposed STP with Sewer Network in the Core Sanitation Area under **AMRUT** (Atal Mission for Rejuvenation and Urban Transformation) and SBM-U (Swachh Bharat Mission Urban). But due to the following reasons setting up STPs with network is difficult.

1. Kerala has a unique homestead habitation pattern where individual houses are typically scattered across plots of land. This dispersed settlement pattern leads to construction of long sewer lines to connect widely spaced homes which requires extensive investment. The high value of land, especially in peri-urban areas increases the cost of land acquisition too.
2. Kerala's varied topography, including abundant water bodies, coastal areas, and wetlands attracts regulatory constraints. Coastal Regulation Zone (CRZ), Ecologically Sensitive Areas (ESAs), Wetland Conservation Rules, and distance criteria from water bodies reduce the availability of suitable land for STPs.
3. Kerala has one of the highest population densities in India, with land being heavily used for housing and other infrastructure. This makes it

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difficult to find underdeveloped, less expensive land parcels owned by the government or Private for setting up STPs, especially in urban areas where space is limited.

4. In terms of geography, Kerala's terrain is divided into lowland, midland, and highland areas, each with unique topographical features. This diversity complicates the development of a centralized sewer network, particularly in midland and highland areas where the terrain is uneven and the construction of such infrastructure would require significant excavation and adaptation. Additionally, the high penetration of roads in Kerala, makes sewer network construction challenging due to the extended distances involved.
5. In most other states, there is a clear distinction between urban centers and rural areas, allowing for large-scale infrastructure like STPs to be built on the outskirts, where land is cheaper and more available. In Kerala, the urban-rural continuum means there is a seamless spread of habitation from towns and cities to rural areas, with little distinction between the two. This pattern leads to a continuous stretch of settlements, making it difficult to find large, undeveloped land parcels suitable for large STPs.

Hence the State strategized to construct FSTPs in the fringe areas outside the core sanitation zones of ULBs and in Rural areas. FSTPs are ideal for regions where households primarily rely on On-Site Sanitation Systems (OSSs), such as septic tanks with soak pits. The state has prepared the State Fecal Sludge and septage Management Plan (FSSM Plan). According to the plan, in a radius of 15 km FSTPs are planned on a cluster basis including urban and rural local bodies. Also, the rural Local bodies can use the nearby ULB-owned STP co-treatment facility for treating their fecal sludge.

The urban wastewater of 686.27 MLD is currently being treated in the individual onsite sanitation systems. From these OSSs, the sewage is planned to be desludge and proposed to be treated in the FSTPs. Based on the calculation, the population that causes the sewage generation is 54,50,440 and the FSTP capacity required for the treatment is 1145 KLD. The details in summary are tabulated below. As per Table 6. b, the treatment capacity of the existing and proposed FSTPs in the Urban region is 3433 KLD and the requirement is only 1145 KLD.

Table 7: Urban wastewater management plan

Sl No	Sewage and Sullage generation, Treatment and gap in Urban Local bodies	Capacity	Population

1	Total wastewater generated in MLD	1018	8085080
2	The treatment facility by the Common and Establishment STPs (including Existing, Ongoing and Proposed) in MLD	331.73	2634640
3	Gap in Wastewater Management by STP in MLD	686.27	5450440
4	FSTP capacity required for remaining Urban Sewage Management in KLD	1145	(Population X 0.00021)*
5	FSTP Capacity available in Urban (including Existing, Ongoing and Proposed) in KLD	3433	(Table 6.b)

* 0.00021 m3/capita/ day(clause 3.4.3.3 of IS 2470 - 1985 Part 1-Code of Practice for installation of septic tanks)

9.2 RURAL

The total rural population of the state is **2,75,55,004**. The combined amount of wastewater produced by rural local bodies is 2981 MLD, with 895 MLD coming from sewage generation and 2086 MLD from sullage generation. The total treatment capacity including existing, ongoing, and proposed STPs in rural areas is 11.23 MLD and the total treatment capacity including existing, ongoing, and proposed FSTPs is 1149 KLD.

The state has strategized sewage management in rural areas through FSTPs and Co-treatment facilities in nearby urban STPs. The required FSTP capacity in KLD for treating the sewage generated by the rural bodies can be calculated based on clause 3.4.3.3 of IS 2470 - 1985 Part 1 -Code of Practice for installation of septic tanks-is 5787 KLD. The state has prepared the State Fecal Sludge and Septage Management Plan (FSSM Plan). According to the plan, in a radius of 15 km clusters are formed including urban and rural local bodies, and 80 FSTPs are proposed. Among them, 4 are completed and functioning, and 40 FSTP projects are proposed.

In addition to this, the following comprehensive plans are adopted by the state to avoid the discharge of untreated wastewater into the water bodies.

1. **Mobile Treatment Units (MTU)**: **Mobile Treatment Units (MTUs)** are being procured to provide immediate treatment of sewage and faecal sludge, ensuring that untreated sewage is not discharged into water bodies or the environment. MTUs are flexible and can be deployed

wherever the need is urgent, providing a quick response to wastewater issues until more permanent infrastructure can be established. The state has taken 29 projects for MTU and currently 4 MTUs are in operation.

2. **Decentralized wastewater Treatment Systems**: The approach also includes the planning of decentralized wastewater in locations where centralized systems are not practical. Decentralized treatment is particularly useful in areas with scattered settlements or terrain challenges, allowing for local management of wastewater and reducing the need for extensive sewer networks. Packaged STPs, Nature based technologies are adopted based on the site specific conditions.
3. **Retrofitting of OSS**: For households that rely on traditional On-Site Sanitation (OSS) systems, there is a focus on improving the quality and functionality of these systems Twin-pit latrines provide a sustainable solution where one pit can be used while the other is left to compost, reducing the risk of environmental contamination. Retrofitting of existing OSS systems is also being promoted to enhance performance and compliance with sanitation standards, ensuring that they do not contribute to groundwater contamination or overflow issues.

10. PROJECT IMPLEMENTATION

The state is facing public resistance to the implementation of liquid waste management projects. Even though the land is scarce, the state has already commenced the activities to identify the vacant land. The state has implemented stringent review mechanisms to achieve progress. Weekly meetings with district collectors under the chairmanship of the Chief Secretary and Special Secretary, Fortnightly review of Joint directors of Districts under the chairmanship of the Principal Director (Local Self Government Department), Monthly minister-level meetings with the Stakeholders incorporated in the Waste Management sector, etc are being conducted in the regular intervals under different levels of bureaucratic administrations. The collective efforts put forward by the local bodies can achieve the target of complete sewage management in the rural sector.

10.1 COMPARISON OF STATUS OF PROJECTS

The project status data (Table 8) from August 2023 to the current period reveals consistent progress across several categories. Completed projects have increased from 6 to 9, showing positive delivery outcomes. Similarly, projects under construction rose from 4 to 11, indicating strong development activity.

While the number of projects in various stages initially dropped to 34 in April 2024, it has since surged to 69, reflecting the reactivation of stalled initiatives. The projects requiring land permissions from other departments declined from 16 to 10 suggesting that critical regulatory hurdles are being addressed. Additionally, the reduction in dropped projects from 39 to 25 signifies improved project reassessment or repurposing.

Overall, the total number of active projects has stabilized at 99, pointing to a healthy pipeline with better management and resolution of earlier challenges. This trend highlights positive momentum in project execution and planning.

Table 8: Comparison of Status of Projects reported to Hon'ble NGT

Sl No	Category	No of Projects were reported on the Hearing dated Aug 2023	No of Projects on Hearing dated April 2024	Current Status of no of projects
1	Completed	6	8	9
2	Under Construction	4	9	11
3	Various stages of Project (AS approval, Tendering, DPR Stage, Technical Sanction, Work Award etc..)	56	34	69
4	Land to be obtained from departments other than LSGD	16	6	10
5	Dropped	39	25	--
	Total	**121**	**82**	**99**

10.2 STATUS OF RING-FENCED AMOUNT

The total ring-fenced amount increased significantly from 1,276.12 Cr reported on the first hearing to 2,521.75 Cr as of date indicating a strong commitment of the State towards liquid waste management. Under the AMRUT 2.0, a remarkable increase in funding of 1,143.96 Cr, suggests the commitment of 902.16 Cr in the Urban Cities.

Table 9: Status of Ring Fenced Amount

Sl. No	Area	Agency/ Scheme	Ring fenced amount as per judgement	Ring fenced amount as per 1st Six	Ring fenced amount as	Ring fenced amount as

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			01.12.2022 in Cr	Month (Aug 2023) in Cr	per 2nd six Month (April 2024) in Cr	per 3rd six Month (October 2024) in Cr
1	Urban	AMRUT 1.0	659.65	412.06	345.55	348.78
2		AMRUT 2.0	902.16	348.62	490.99	1143.96
3		ULB	134.8	-	622.82	477.98
4	Rural	SBM G	426.69	124.76	157.86	145.49
5		PRI	219.88	354.68	401.81	385.21
6		MGNREGS		36	48.29	20.33
Total			**2343.18**	**1276.12**	**2067.32**	**2521.75**

10.3 SUMMARY OF STP PROJECTS

Across all categories, overall capacity of STPs has increased to 570.613 MLD and 1,129 KLD for co-treatment. This upward trend in both proposed and existing projects signifies a strong commitment to improving sewage treatment and wastewater management across the state.

Table 10: Status summary of STP Projects

Sl. No	Agency/ Scheme	Existing			Ongoing			Proposed			Total		
		No.	STP (MLD)	Cotreatment (KLD)	No.	STP (MLD)	Cotreatment (KLD)	No.	STP (MLD)	Cotreatment (KLD)	No.	STP (MLD)	Cotreatment (KLD)
1	Others	23	124.176	500	-	-	-	35	1.92	-	23	126.096	500
2	AMRUT	7	14.6	150	2	13.1	50	11	67.647	429	20	95.347	629
3	IMPACT KERALA LTD*	-	-	-	2	2.09	-	5	3.78	-	7	5.87	-
4	KMRL	-	-	-	-	-	-	1	17.5	-	1	17.5	-
5	SBM(U)	-	-	-	-	-	-	2	4.15	-	2	4.15	-
6	STPs in Establish	1789	94.00	-	-	-	-	-	-	-	1789	94.00	-

	ments												
Total		**1819**	**232.776**	**650**	**4**	**15.19**	**50**	**54**	**94.997**	**429**	**1842**	**342.963**	**1129**

* IMPACT KERALA LTD -SPV under Govt of Kerala

10.4 SUMMARY OF FSTP PROJECTS

The total number of stand-alone FSTPs is expected to reach 44, with a combined capacity of 3,453 KLD. As mentioned in 4.3, 1129 KLD of the cotreatment facility is also being implemented along with the STP. Thus a total of 4582 KLD as mentioned in Table 1.b is in progress for the faecal sludge management. This represents a remarkable scaling up of efforts to manage fecal sludge effectively, contributing significantly to improved sanitation and hygiene across both rural and urban areas.

Table 11: Status Summary of FSTP Projects

Sl. No	Agency/ Scheme	Existing		Ongoing		Proposed		Total	
		No.	FSTP (KLD)	No.	FSTP (KLD)	No.	FSTP (KLD)	No.	FSTP (KLD)
1	Others	4	220	0	0	0	0	4	220
2	IMPACT KERALA LTD*	0	0	2	300	1	44	3	344
3	AMRUT	0	0	3	300	1	1000	4	1300
4	SBM(G)	0	0	0	0	25	1149	25	1149
5	SBM(U)	0	0	0	0	8	440	8	440
	Total	**4**	**220**	**5**	**600**	**35**	**2633**	**44**	**3453**

* IMPACT KERALA LTD -SPV under Govt of Kerala

11. OTHER INITIATIVES TAKEN BY THE STATE

11.1 USED WATER MANAGEMENT (UWM) STRATEGY

Kerala has embarked on a comprehensive study to develop a tailored strategy for Used Water Management (UWM) in alignment with the state's unique topography and settlement patterns. This initiative, which focuses on both urban and rural Local Self Government Institutions (LSGIs), aims to address the challenges in implementing UWM solutions across diverse regions. The study is done by WASH Institute in collaboration with Suchitwa Mission.

1736 The project is built around detailed studies of selected 10 pilot LSGs representing various settlement typologies, ranging from coastal cliff towns to densely populated urban areas and rural settlements in low-lying regions. The goal is to develop replicable UWM plans and guidelines, enabling LSGIs to identify and execute appropriate projects, including Sewage Treatment Plants (STP) with conveyance networks, Faecal Sludge Treatment Plants (FSTP), and Greywater Management (GWM) systems, based on local conditions.

11.2 IEC INITIATIVES

As part of the Swachhata Hi Seva campaign and other sanitation initiatives like Malinya Muktha Nava Keralam campaign, Local Self Government Institutions (LSGIs) in Kerala have undertaken a series of impactful Information, Education, and Communication (IEC) initiatives aimed at improving sanitation practices. These efforts focus on encouraging behavioral change and fostering community ownership of public health goals. All the LSGIs have organized community-based awareness campaigns in partnership with grassroots organizations like Kudumbashree, youth clubs, and school eco-clubs to drive the message of sanitation at the local level. Cultural approaches such as street plays, folk songs, and video campaigns have been utilized to communicate critical messages on hygiene, waste management, and the benefits of toilet use, particularly targeting underserved and rural communities.

In addition, several LSGIs have conducted workshops and training programs as part of these campaigns, educating different sections of the community, including women, children, and sanitation workers, on the importance of sanitation value chain and retrofitting efforts. Many have also introduced cleanliness drives in public spaces like markets and schools, as well as competitions between wards to encourage collective efforts toward maintaining sanitation standards. Digital platforms, including mobile apps and social media, have played a key role in spreading awareness, allowing LSGIs to reach a larger, tech-savvy audience with timely information on sanitation practices.

ANNEXURE 1

1. Remediation Completed Sites

	(i) Name of Districts	(ii) Legacy waste site (district wise)	QTY of processed waste (MT)
1	Thiruvananthapuram	Palayam market	4804
2	Thiruvananthapuram	Erumakuzhi, near chala market	900
3	Kollam	Kureepuzha	83926
4	Pathananmthitta	Near Mini stadium, PTA	800
5	Pathananmthitta	Kaimalapara, Ward no. 2, Adoor	500
6	Pathananmthitta	Near RRF Unit, pandalam	400
7	Ernakulam	Kalamasseri	35000
8	Thrissur	Pullut, Chappara, Kodungalloor	26000
9	Thrissur	Choolpuram, Guruvayoor	20000
10	Thrissur	T.K.S. Puram, Kodungalloor	607

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11	Palakkad	Pattambi, Sankara mangalam	1041.15
12	Malappuram	Puliyettummal,Near Inkel city, Malappuram	5079
13	Malappuram	Trenching ground, Ottilathara	3079
14	Malappuram	Perinthalmanna, Kunnappalli	200
15	Malappuram	Vettekkode, Manjeri	13,902
16	Kozhikkode	Kalliyi,ward-56,beside the river	15
17	Kozhikkode	Koyilandi	40
18	Kozhikkode	Njaliyan parambu	130000
19	Thrissur	Laloor	19500
			345793.15

ANNEXURE 2

2. Remediation Work in Progress

Sl No.	(i) Name of Districts	(ii) Legacy waste site (district wise)	Status of Remediation as on 24.09.2024	QTY of processed waste (MT)	QTY of Unprocessed waste (MT)
1	Thiruvananthapuram	Attingal, Chudukad	50% land cleared in Ist phase completed for 7800 m3. Second phase work order given	7800	3565
2	Kottayam	Vadavathoor, Kottayam	Started (10% completed)	8000	72943.2
3	Ernakulam	Kumbalathumuri, Kothamangalam	Just Started	0	19146
4	Idukki	Parakadavu, Thodupuzha	23 % completed	6000	22000
5	Ernakulam	Brahmapuram, Kochi	Ongoing (45%)	379350	463650
6	Thrissur	Chavakkad	72% work completed	3600	1400
7	Thrissur	Kumbalangad	Work just started (5% Progress)	1053	20010
8	Palakkad	Panamanna, Ottappalam	100% completed in first phase, second phase project taken from SBM(U) fund.	28100	9500
9	Kannur	Chelora	50% completed	21864	21863.32
10	Kannur	Mattannur, Karithurparamba	40 % completed	5600	10080
				461367	**644157.16**

3. Remediation work about to start

SL No.	(i) Name of Districts	(ii) Legacy waste site (district wise)	(iv) Quantity of waste (in MT) in each site	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked budget (district wise)	Status of Remediation as on 24.09.2024
1	Alappuzha	Murikkummoodu, Kayamkulam	6567.04	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.51 cr	site investigation Started
2	Alappuzha	sarvodhayapuram	57200	1st phase of 28000 m3 completed and the next phase is under way in tender process. Budget ₹ 7.4 Cr	Phase 1 completed, Phase II to be retendered
3	Kottayam	Fathimapuram, Changanassery	7300	Under SBM Project,work order given to agency (SEUF), Budget-₹84.63 Lakhs	Not Started
4	Kottayam	Erattupettah, Thevarrupara	8000	SBM Project,Retender the work, Budget-₹76 Lakhs	Tendered
5	Idukki	Kattappana, Puliyanmala	12000	Total qty 12000m3 1st phase 6000m3 qty project is tendered and finalised agency, agrement execution pending. Project cost ₹15000000/-	Tendered
6	Ernakulam	Kurianmala, Muvattupuzha	44589	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 28.61 cr	site investigation Started
7	Thrissur	Iringalakkuda, Mangadikunnu, Porathissery	14000	Re Tendered	Tendered
8	Palakkad	Koottupatha, Kodumba	73827	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹15.45 cr	site investigation Started
9	Wayanad	Vellaramkunnu, Kalpetta	9485.375	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.1 cr	DGPS survey completed. Waste characterisation borehole investigation report awaiting. Environmental and Social Safeguard discussion completed. Biomining can be started

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					by January 2025
10	Kannur	Thalassery, Punnoolpetty palam	45430.4	Agrement executed Budget - ₹6.47 Cr.	Agreement Executed
11	Kannur	Iritty, Athithattu	1618.49	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.93 cr	Started the site investigation
12	Kannur	Payyannur, Moorikkovval	2100	Tender stage. Total cost - ₹70,28,577.74	Retendering Stage
13	Kannur	Palapparamba, Kuthuparambu	12081.6	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.93 cr	site investigation Started
14	Kasaragod	Kelugudde, Kasaragod	12873.6	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 3.44 cr	site investigation Started
15	Kasaragod	Kanjhangad, Trenching Ground Chemmattamvayal	3481.69	Renteder Process on going (Total cost -₹56,00,000	Retendered
			310554.195		

4. Newly Identified Dumpsites

Sl. No.	(i) Name of Districts	(ii) Legacy waste site (district wise)	Status of Remediation as on 24.09.2024	QTY of processed waste (MT)	QTY of Unprocessed waste (MT)
1	Thiruvananthapuram	Vizhijam	Tendered	0	3177.1
2	Kollam	Ugrankunnu, Kottarakkara	site investigation Started	0	6596
3	Alappuzha	Puthiyakavu, Mavelikkara	site investigation Started	0	2880
4	Kottayam	Mundakkayam	Completed	4000	0
5	Kottayam	Erumeli	Completed	1500	0
6	Idukki	Munnar	Not yet started	0	18163
7	Ernakulam	Town-Ward 15, Koothattukulam	Work order issued	0	1346
8	Ernakulam	Vedimara, North Paravoor	site investigation Started	0	18666
9	Thrissur	Near Cosmos Club, Chalakkudy	site investigation Started	0	6769
10	Thrissur	Wadakanchery, Kumblangad	site investigation Started	0	16152
11	Palakkad	Alathur	Completed	1824	0
12	Palakkad	Vadakkanchery	Completed	1520	0
13	Palakkad	Nemmara	Completed	3641	0.4
14	Kozhikode	Puthiyappu, Vadakara	site investigation Started	0	30693.6
15	Kasaragod	Kubanoor	Work order issued	0	12557.6
				12485	**117001.19**

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ANNEXURE 5

5. **List of Cement Factories to which the reject waste is transferred**

Sl. No.	Name of Cement Factory	Location
1	Dalmia Cement (Bharat) Limited	Ariyaloor, Tamil Nadu
2	Dalmia Cement (Bharat) Limited	Dalmiapuram, Tamil Nadu
3	Chettinad Cement Corporation Private Limited	Karikkali, Tamil Nadu
4	Chettinad Cement Corporation Private Limited	Ariyaloor, Tamil Nadu
5	Chettinad Cement Corporation Private Limited	Kallur, Karnataka
6	Chettinad Cement Corporation Private Limited	Dachepalli, Andhra Pradesh
7	UltraTech Cement Limited	Reddy Palayam, Tamil Nadu
8	ACC Limited	Wadi, Karnataka
9	Dalmia Cement (Bharat) Limited	Tiruchirappalli, Tamil Nadu
10	The India Cements Limited (ICL)	Tirunelveli, Tamil Nadu
11	ACC Limited	Ahmedabad, Gujarat
12	ACC Limited	Mumbai
13	UltraTech Cement Limited	Andheri East, Mumbai
14	Orient Cement Limited	Gulbarga, Karnataka
15	Chettinad Cement Corporation Private Limited	Chennai, Tamil Nadu
16	JSW Cements Ltd.	Bandra (E), Mumbai
17	JK Cements Ltd.	Kanpur, UP

6. Non Biodegradable Waste Management in Urban Local Bodies

S.No	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	NBDW Generation	LSGI owned NBDW Processing Facilities (TPD)
1	01 Thiruvananthapuram	Thiruvananthapuram	Corp	111.73	69.22
2	01 Thiruvananthapuram	Attingal	Mpty	3.36	1.93
3	01 Thiruvananthapuram	Nedumangad	Mpty	5.41	8.59
4	01 Thiruvananthapuram	Neyyatinkara	Mpty	6.37	4.19
5	01 Thiruvananthapuram	Varkala	Mpty	3.60	12.26
6	02 Kollam	Kollam	Corp	44.78	9.70
7	02 Kollam	Karunagappally	Mpty	4.45	4.00
8	02 Kollam	Kottarakkara	Mpty	2.70	11.06
9	02 Kollam	Punalur	Mpty	4.19	4.36
10	02 Kollam	South Paravoor	Mpty	3.34	0.74
11	03 Pathanamthitta	Adoor	Mpty	2.46	4.46
12	03 Pathanamthitta	Pandalam	Mpty	3.50	7.08
13	03 Pathanamthitta	Pathanathitta	Mpty	3.16	2.00
14	03 Pathanamthitta	Thiruvalla	Mpty	4.45	0.60
15	04 Alappuzha	Alappuzha	Mpty	15.41	19.31
16	04 Alappuzha	Chengannur	Mpty	2.08	1.68
17	04 Alappuzha	Cherthala	Mpty	4.06	11.62
18	04 Alappuzha	Haripad	Mpty	1.39	3.53
19	04 Alappuzha	Kayamkulam	Mpty	6.07	3.53
20	04 Alappuzha	Mavelikkara	Mpty	2.34	3.81
21	05 Kottayam	Changanaserry	Mpty	4.23	4.19
22	05 Kottayam	Erattupetta	Mpty	2.64	1.86
23	05 Kottayam	Ettumanoor	Mpty	4.07	4.56
24	05 Kottayam	Kottayam	Mpty	12.28	2.42
25	05 Kottayam	Pala	Mpty	1.96	1.86
26	05 Kottayam	Vaikom	Mpty	2.06	2.51
27	06 Idukki	Kattappana	Mpty	3.51	6.78
28	06 Idukki	Thodupuzha	Mpty	4.45	4.74
29	07 Ernakulam	Kochi	Corp	72.91	76.31
30	07 Ernakulam	Aluva	Mpty	2.11	3.25
31	07 Ernakulam	Angamaly	Mpty	3.15	4.64

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32	07 Ernakulam	Eloor	Mpty	3.46	3.55
33	07 Ernakulam	Kalamassery	Mpty	6.69	3.16
34	07 Ernakulam	Koothattukulam	Mpty	1.63	1.42
35	07 Ernakulam	Kothamangalam	Mpty	3.66	3.86
36	07 Ernakulam	Maradu	Mpty	4.21	3.26
37	07 Ernakulam	Muvattupuzha	Mpty	2.86	4.75
38	07 Ernakulam	North Paravur	Mpty	2.97	2.32
39	07 Ernakulam	Perumbavur	Mpty	2.65	1.44
40	07 Ernakulam	Piravom	Mpty	2.56	0.18
41	07 Ernakulam	Thrikkakkara	Mpty	7.28	1.31
42	07 Ernakulam	Thripunithura	Mpty	8.72	1.83
43	08 Thrissur	Thrissur	Corp	37.90	36.02
44	08 Thrissur	Chalakkudy	Mpty	4.62	1.87
45	08 Thrissur	Chavakkad	Mpty	3.65	7.90
46	08 Thrissur	Guruvayur	Mpty	6.53	6.22
47	08 Thrissur	Irinjalakkuda	Mpty	5.83	3.07
48	08 Thrissur	Kodungallur	Mpty	6.66	2.88
49	08 Thrissur	Kunnamkulam	Mpty	5.04	8.46
50	08 Thrissur	Wadakkanchery	Mpty	5.72	3.25
51	09 Palakkad	Cherpulassery	Mpty	3.36	1.03
52	09 Palakkad	Chittur Thathamangalam	Mpty	3.11	17.24
53	09 Palakkad	Mannarkkad	Mpty	2.75	1.55
54	09 Palakkad	Ottapalam	Mpty	5.18	5.21
55	09 Palakkad	Palakkad	Mpty	12.60	8.44
56	09 Palakkad	Pattambi	Mpty	2.76	1.68
57	09 Palakkad	Shornur	Mpty	4.19	0.39
58	10 Malappuram	Kondotty	Mpty	6.17	1.57
59	10 Malappuram	Kottakal	Mpty	4.62	0.00
60	10 Malappuram	Malappuram	Mpty	7.09	0.46
61	10 Malappuram	Manjery	Mpty	10.11	8.64
62	10 Malappuram	Nilambur	Mpty	4.82	2.00
63	10 Malappuram	Parappanangadi	Mpty	7.38	0.09
64	10 Malappuram	Perinthalmanna	Mpty	5.18	0.83
65	10 Malappuram	Ponnani	Mpty	9.42	5.68
66	10 Malappuram	Thanur	Mpty	7.27	2.04

67	10 Malappuram	Thirur	Mpty	5.84	2.32
68	10 Malappuram	Thirurangadi	Mpty	5.90	2.02
69	10 Malappuram	Valancheri	Mpty	4.20	3.07
70	11 Kozhikode	Kozhikode	Corp	75.15	190.31
71	11 Kozhikode	Feroke	Mpty	5.19	1.11
72	11 Kozhikode	Koduvally	Mpty	4.68	2.97
73	11 Kozhikode	Koyilandy	Mpty	6.90	5.21
74	11 Kozhikode	Mukkam	Mpty	3.91	3.49
75	11 Kozhikode	Payyoli	Mpty	4.75	2.33
76	11 Kozhikode	Ramanattukara	Mpty	3.45	3.54
77	11 Kozhikode	Vatakara	Mpty	7.23	6.88
78	12 Wayanad	Kalpetta	Mpty	2.94	5.94
79	12 Wayanad	Mananthavady	Mpty	4.46	4.18
80	12 Wayanad	Sulthan Bathery	Mpty	4.22	0.57
81	13 Kannur	Kannur	Corp	32.69	6.85
82	13 Kannur	Anthoor	Mpty	2.63	2.32
83	13 Kannur	Iritty	Mpty	3.76	1.30
84	13 Kannur	Koothuparamba	Mpty	2.76	5.58
85	13 Kannur	Mattannur	Mpty	4.38	6.18
86	13 Kannur	Panoor	Mpty	1.62	1.58
87	13 Kannur	Payyannur	Mpty	6.71	5.98
88	13 Kannur	Sreekandapuram	Mpty	3.12	3.81
89	13 Kannur	Thalasseri	Mpty	8.61	0.95
90	13 Kannur	Thalipparamba	Mpty	4.12	0.60
91	14 Kasaragod	Kanhangad	Mpty	7.17	9.80
92	14 Kasaragod	Kasaragod	Mpty	5.30	2.32
93	14 Kasaragod	Nileshwaram	Mpty	3.89	0.76
	CKCL		Mpty		**420.72**
	Pvt Agencies		Mpty		**72.18**
Total				**792.43**	**1225.27**

ANNEXURE 7

7. Waste Management Facilities in Rural Local Bodies

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
1	01 Thiruvananthapuram	Amboori	GP	3.88	4.84
2	01 Thiruvananthapuram	Anad	GP	7.73	6.54
3	01 Thiruvananthapuram	Anchuthengu	GP	4.24	4.17
4	01 Thiruvananthapuram	Andoorkkonam	GP	7.51	3.25
5	01 Thiruvananthapuram	Aruvikkara	GP	8.15	3.13
6	01 Thiruvananthapuram	Aryanad	GP	6.43	7.02
7	01 Thiruvananthapuram	Aryancode	GP	5.94	2.85
8	01 Thiruvananthapuram	Athiyanoor	GP	6.58	3.49
9	01 Thiruvananthapuram	Azhoor	GP	6.68	3.94
10	01 Thiruvananthapuram	Balaramapuran	GP	8.82	2.55
11	01 Thiruvananthapuram	Chemmaruthy	GP	7.92	5.64
12	01 Thiruvananthapuram	Chenkal	GP	8.92	2.04
13	01 Thiruvananthapuram	Cherunniyoor	GP	4.42	6.72
14	01 Thiruvananthapuram	Chirayinkeezhu	GP	7.30	3.63
15	01 Thiruvananthapuram	Edava	GP	6.34	2.99
16	01 Thiruvananthapuram	Elakamon	GP	6.17	2.57
17	01 Thiruvananthapuram	Kadakkavoor	GP	5.65	3.90
18	01 Thiruvananthapuram	Kadinamkulam	GP	11.34	4.81
19	01 Thiruvananthapuram	Kallara	GP	6.31	3.57
20	01 Thiruvananthapuram	Kallikkadu	GP	3.31	1.76
21	01 Thiruvananthapuram	Kalliyoor	GP	9.96	29.99
22	01 Thiruvananthapuram	Kanjiramkulam	GP	4.59	7.03
23	01 Thiruvananthapuram	Karakulam	GP	12.79	6.73
24	01 Thiruvananthapuram	Karavaram	GP	7.48	7.25
25	01 Thiruvananthapuram	Karode	GP	7.83	3.93
26	01 Thiruvananthapuram	Karumkulam	GP	6.90	4.63
27	01 Thiruvananthapuram	Kattakada	GP	9.87	20.59
28	01 Thiruvananthapuram	Kilimanoor	GP	5.01	11.81
29	01 Thiruvananthapuram	Kizhuvilam	GP	8.03	6.54
30	01 Thiruvananthapuram	Kollayil	GP	6.12	7.97
31	01 Thiruvananthapuram	Kottukal	GP	8.13	4.65

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
32	01 Thiruvananthapuram	Kulathoor	GP	7.95	0.78
33	01 Thiruvananthapuram	Kunnathukal	GP	9.62	3.51
34	01 Thiruvananthapuram	Kuttichal	GP	4.48	2.81
35	01 Thiruvananthapuram	Madavoor	GP	5.15	5.83
36	01 Thiruvananthapuram	Malayinkeezhu	GP	9.04	4.85
37	01 Thiruvananthapuram	Manamboor	GP	5.66	3.72
38	01 Thiruvananthapuram	Mangalapuram	GP	9.02	9.43
39	01 Thiruvananthapuram	Manickal	GP	9.25	5.71
40	01 Thiruvananthapuram	Maranalloor	GP	8.99	3.65
41	01 Thiruvananthapuram	Mudakkal	GP	8.90	2.83
42	01 Thiruvananthapuram	Nagaroor	GP	6.47	4.54
43	01 Thiruvananthapuram	Nanniyode	GP	6.57	3.65
44	01 Thiruvananthapuram	Navaikulam	GP	9.93	4.12
45	01 Thiruvananthapuram	Nellanad	GP	6.34	4.99
46	01 Thiruvananthapuram	Ottasekharamangalam	GP	4.59	3.21
47	01 Thiruvananthapuram	Ottoor	GP	3.92	2.67
48	01 Thiruvananthapuram	Pallichal	GP	11.03	3.91
49	01 Thiruvananthapuram	Pallickal	GP	4.12	4.25
50	01 Thiruvananthapuram	Panavoor	GP	4.96	4.47
51	01 Thiruvananthapuram	Pangode	GP	7.08	1.75
52	01 Thiruvananthapuram	Parassala	GP	12.75	6.29
53	01 Thiruvananthapuram	Pazhayakunnummel	GP	6.00	14.93
54	01 Thiruvananthapuram	Peringammala	GP	6.75	4.79
55	01 Thiruvananthapuram	Perumkadavila	GP	5.71	5.01
56	01 Thiruvananthapuram	Poovachal	GP	10.64	8.00
57	01 Thiruvananthapuram	Poovar	GP	4.79	2.35
58	01 Thiruvananthapuram	Pothencode.	GP	7.17	6.13
59	01 Thiruvananthapuram	Pulimath	GP	7.88	13.28
60	01 Thiruvananthapuram	Pullampara	GP	5.32	2.82
61	01 Thiruvananthapuram	Thirupuram	GP	4.61	3.10

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
62	01 Thiruvananthapuram	Tholicode	GP	6.17	3.53
63	01 Thiruvananthapuram	Uzhamalakkal	GP	5.24	4.96
64	01 Thiruvananthapuram	Vakkom	GP	4.03	4.19
65	01 Thiruvananthapuram	Vamanapuram	GP	5.13	2.20
66	01 Thiruvananthapuram	Vellanad	GP	7.60	2.99
67	01 Thiruvananthapuram	Vellarada	GP	9.81	2.45
68	01 Thiruvananthapuram	Vembayam	GP	9.42	3.21
69	01 Thiruvananthapuram	Venganoor	GP	8.77	2.66
70	01 Thiruvananthapuram	Vettoor	GP	4.56	1.99
71	01 Thiruvananthapuram	Vilappil	GP	8.83	5.66
72	01 Thiruvananthapuram	Vilavoorkal	GP	7.75	4.79
73	01 Thiruvananthapuram	Vithura	GP	6.40	6.13
74	02 Kollam	Adichanalloor	GP	8.19	5.84
75	02 Kollam	Alappad	GP	5.27	11.43
76	02 Kollam	Alayamon	GP	4.90	9.03
77	02 Kollam	Anchal	GP	8.06	6.51
78	02 Kollam	Ariencavu	GP	2.71	2.87
79	02 Kollam	Chadayamangalam	GP	5.47	5.53
80	02 Kollam	Chathannoor	GP	6.96	6.79
81	02 Kollam	Chavara	GP	10.39	4.82
82	02 Kollam	Chirakkara	GP	5.52	3.85
83	02 Kollam	Chithara	GP	11.05	23.23
84	02 Kollam	Clappana	GP	5.42	2.75
85	02 Kollam	East Kallada	GP	5.22	3.19
86	02 Kollam	Edamulakkal	GP	9.56	6.46
87	02 Kollam	Elamadu	GP	6.64	5.12
88	02 Kollam	Elampalloor	GP	9.39	6.07
89	02 Kollam	Ezhukone	GP	5.91	3.82
90	02 Kollam	Ittiva	GP	8.81	3.53
91	02 Kollam	Kadakkal	GP	7.48	3.35
92	02 Kollam	Kalluvathukkal	GP	12.80	4.61

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
93	02 Kollam	Karavaloor	GP	5.83	4.50
94	02 Kollam	Kareepra	GP	7.25	2.77
95	02 Kollam	Kottamkara	GP	9.65	5.68
96	02 Kollam	Kulakkada	GP	7.89	6.03
97	02 Kollam	Kulasekharapuram	GP	11.97	3.53
98	02 Kollam	Kulathoopuzha	GP	8.46	5.94
99	02 Kollam	Kummil	GP	4.96	3.69
100	02 Kollam	Kundara	GP	3.57	4.59
101	02 Kollam	Kunnathoor	GP	6.09	2.77
102	02 Kollam	Mayyanad	GP	12.64	3.98
103	02 Kollam	Melila	GP	5.34	7.29
104	02 Kollam	Munroethuruthu	GP	2.30	1.71
105	02 Kollam	Mylom	GP	8.30	2.21
106	02 Kollam	Mynagappally	GP	9.99	5.48
107	02 Kollam	Nedumpana	GP	12.52	6.86
108	02 Kollam	Neduvathoor	GP	7.22	3.47
109	02 Kollam	Neendakara	GP	4.13	5.32
110	02 Kollam	Nilamel	GP	3.75	2.71
111	02 Kollam	Oachira	GP	6.92	5.74
112	02 Kollam	panayam	GP	6.53	9.67
113	02 Kollam	Panmana	GP	12.18	4.84
114	02 Kollam	Pathanapuram	GP	7.71	2.93
115	02 Kollam	Pattazhi	GP	4.32	1.81
116	02 Kollam	Pattazhi Vadakkekara	GP	3.69	1.76
117	02 Kollam	Pavithreswaram	GP	7.75	2.79
118	02 Kollam	Perayam	GP	5.17	1.51
119	02 Kollam	Perinad	GP	8.27	10.78
120	02 Kollam	Piravanthoor	GP	8.26	7.57
121	02 Kollam	Poothakkulam	GP	7.17	6.52
122	02 Kollam	Pooyappally	GP	5.95	3.84
123	02 Kollam	Poruvazhy	GP	7.00	3.46

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
124	02 Kollam	Sasthamcotta	GP	8.11	6.55
125	02 Kollam	Sooranad North	GP	6.93	1.38
126	02 Kollam	Sooranad South	GP	6.03	8.36
127	02 Kollam	Thalavoor	GP	8.34	3.54
128	02 Kollam	Thazhava	GP	9.88	2.57
129	02 Kollam	Thekkumbhagom	GP	4.13	3.62
130	02 Kollam	Thenmala	GP	5.74	5.55
131	02 Kollam	Thevalakkara	GP	10.47	4.09
132	02 Kollam	Thodiyoor	GP	11.60	2.28
133	02 Kollam	Thrikkaruva	GP	6.19	3.60
134	02 Kollam	Thrikkovilvattom	GP	14.93	12.16
135	02 Kollam	Ummannoor	GP	8.23	5.46
136	02 Kollam	Velinalloor	GP	7.03	5.39
137	02 Kollam	Veliyam	GP	7.80	5.92
138	02 Kollam	Vettikkavala	GP	8.82	1.86
139	02 Kollam	Vilakkudy	GP	8.04	4.86
140	02 Kollam	West Kallada	GP	4.43	2.57
141	02 Kollam	Yeroor	GP	8.26	7.78
142	03 Pathanamthitta	Anicaud	GP	3.33	1.92
143	03 Pathanamthitta	Aranmula	GP	6.56	7.93
144	03 Pathanamthitta	Aruvappulam	GP	4.46	6.39
145	03 Pathanamthitta	Ayroor	GP	4.98	2.82
146	03 Pathanamthitta	Chenneerkara	GP	4.37	2.38
147	03 Pathanamthitta	Cherukole	GP	2.78	6.97
148	03 Pathanamthitta	Chittar	GP	3.78	1.18
149	03 Pathanamthitta	Elanthur	GP	3.51	3.58
150	03 Pathanamthitta	Enadimangalam	GP	4.67	2.09
151	03 Pathanamthitta	Erathu	GP	5.68	1.29
152	03 Pathanamthitta	Eraviperoor	GP	5.75	3.56
153	03 Pathanamthitta	Ezhamkulam	GP	7.46	6.57
154	03 Pathanamthitta	Ezhumattur	GP	4.30	2.46

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
155	03 Pathanamthitta	Kadampanad	GP	6.15	3.46
156	03 Pathanamthitta	Kadapra	GP	4.76	2.89
157	03 Pathanamthitta	Kalanjoor	GP	7.28	3.57
158	03 Pathanamthitta	Kallooppara	GP	3.87	3.54
159	03 Pathanamthitta	Kaviyoor	GP	3.85	1.27
160	03 Pathanamthitta	Kodumon	GP	6.33	3.19
161	03 Pathanamthitta	Koipuram	GP	6.04	1.23
162	03 Pathanamthitta	Konni	GP	6.92	8.22
163	03 Pathanamthitta	Kottanad	GP	3.29	3.05
164	03 Pathanamthitta	Kottangal	GP	3.92	2.06
165	03 Pathanamthitta	Kozhancherry	GP	2.75	4.96
166	03 Pathanamthitta	Kulanada	GP	5.38	3.00
167	03 Pathanamthitta	Kunnanthanam	GP	4.70	5.44
168	03 Pathanamthitta	Kuttoor	GP	4.49	2.98
169	03 Pathanamthitta	Malayalapuzha	GP	3.89	4.22
170	03 Pathanamthitta	Mallappally	GP	4.05	2.75
171	03 Pathanamthitta	Mallapuzhassery	GP	2.69	5.15
172	03 Pathanamthitta	Mezhuveli	GP	3.32	0.67
173	03 Pathanamthitta	Mylapra	GP	2.34	1.92
174	03 Pathanamthitta	Naranamoozhi	GP	3.53	1.76
175	03 Pathanamthitta	Naranganam	GP	3.76	3.35
176	03 Pathanamthitta	Nedumpuram	GP	2.90	2.81
177	03 Pathanamthitta	Niranam	GP	3.07	3.20
178	03 Pathanamthitta	Omallur	GP	4.02	6.61
179	03 Pathanamthitta	Pallickal	GP	9.54	36.31
180	03 Pathanamthitta	Pandalam Thekkekkara	GP	4.20	7.22
181	03 Pathanamthitta	Peringara	GP	4.80	2.78
182	03 Pathanamthitta	Pramadom	GP	7.14	2.14
183	03 Pathanamthitta	Puramattom	GP	3.21	2.24
184	03 Pathanamthitta	Ranni	GP	3.07	3.91

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
185	03 Pathanamthitta	Ranni Angadi	GP	3.39	4.62
186	03 Pathanamthitta	Ranni Pazhavangady	GP	5.59	1.84
187	03 Pathanamthitta	Ranni Perunad	GP	4.70	4.85
188	03 Pathanamthitta	Seethathode	GP	3.60	0.75
189	03 Pathanamthitta	Thannithode	GP	2.97	1.54
190	03 Pathanamthitta	Thottapuzhassery	GP	3.31	4.42
191	03 Pathanamthitta	Thumpamon	GP	1.73	2.54
192	03 Pathanamthitta	Vadasserikkara	GP	4.97	1.91
193	03 Pathanamthitta	Vallicode	GP	4.66	3.97
194	03 Pathanamthitta	Vechoochira	GP	4.94	7.78
195	04 Alappuzha	Ala	GP	3.22	2.57
196	04 Alappuzha	Ambalapuzha North	GP	7.33	1.94
197	04 Alappuzha	Ambalapuzha South	GP	5.57	8.35
198	04 Alappuzha	Arattupuzha	GP	7.03	1.15
199	04 Alappuzha	Arookutty	GP	4.66	21.17
200	04 Alappuzha	Aroor	GP	9.88	2.51
201	04 Alappuzha	Aryad	GP	7.75	5.19
202	04 Alappuzha	Bharanikkavu	GP	8.51	13.31
203	04 Alappuzha	Budhanoor	GP	4.43	4.73
204	04 Alappuzha	Chambakulam	GP	3.81	7.68
205	04 Alappuzha	Chennampallipuram	GP	6.79	3.62
206	04 Alappuzha	Chennithala Thriperumthura	GP	6.63	5.92
207	04 Alappuzha	Cheppad	GP	4.82	5.73
208	04 Alappuzha	Cheriyanad	GP	5.29	4.32
209	04 Alappuzha	Cherthala south	GP	9.63	1.18
210	04 Alappuzha	Cheruthana	GP	3.09	3.29
211	04 Alappuzha	Chettikulangara	GP	9.01	10.37
212	04 Alappuzha	Chingoli	GP	3.60	2.77
213	04 Alappuzha	Chunakkara	GP	5.46	9.35
214	04 Alappuzha	Devikulangara	GP	4.90	2.67

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
215	04 Alappuzha	Edathua	GP	4.59	1.88
216	04 Alappuzha	Ezhupunna	GP	5.17	2.57
217	04 Alappuzha	Kadakarappally	GP	4.20	6.13
218	04 Alappuzha	Kainakary	GP	4.59	0.85
219	04 Alappuzha	Kandalloor	GP	4.79	11.24
220	04 Alappuzha	Kanjikuzhy	GP	7.20	9.69
221	04 Alappuzha	Karthikapally	GP	4.55	2.78
222	04 Alappuzha	Karuvatta	GP	5.10	13.60
223	04 Alappuzha	Kavalam	GP	3.37	5.08
224	04 Alappuzha	Kodamthuruth	GP	6.10	0.00
225	04 Alappuzha	Krishnapuram	GP	6.42	7.45
226	04 Alappuzha	Kumarapuram	GP	4.94	7.04
227	04 Alappuzha	Kuthiathode	GP	5.69	2.90
228	04 Alappuzha	Mannanchery	GP	12.25	7.82
229	04 Alappuzha	Mannar	GP	6.95	2.81
230	04 Alappuzha	Mararikulam North	GP	7.52	12.73
231	04 Alappuzha	Mararikulam south	GP	12.80	6.48
232	04 Alappuzha	Mavelikara Thamarakulam	GP	6.49	8.77
233	04 Alappuzha	Mavelikara Thekkekara	GP	7.78	3.46
234	04 Alappuzha	Muhamma	GP	6.21	2.49
235	04 Alappuzha	Mulakuzha	GP	6.79	2.70
236	04 Alappuzha	Muthukulam	GP	4.98	2.27
237	04 Alappuzha	Muttar	GP	2.22	3.66
238	04 Alappuzha	Nedumudy	GP	4.73	1.58
239	04 Alappuzha	Neelamperoor	GP	3.23	14.31
240	04 Alappuzha	Nooranad	GP	6.15	3.41
241	04 Alappuzha	Palamel	GP	7.81	5.37
242	04 Alappuzha	Pallippad	GP	5.92	2.57
243	04 Alappuzha	Panavally	GP	7.58	10.23

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
244	04 Alappuzha	Pandanad	GP	2.76	1.49
245	04 Alappuzha	Pathiyoor	GP	8.15	1.90
246	04 Alappuzha	Pattanakkad	GP	8.32	9.02
247	04 Alappuzha	Perumbalam	GP	2.34	3.74
248	04 Alappuzha	Pulincunnu	GP	5.03	3.47
249	04 Alappuzha	Puliyoor	GP	4.00	18.67
250	04 Alappuzha	Punnapra north	GP	6.91	8.19
251	04 Alappuzha	Punnapra south	GP	6.82	2.76
252	04 Alappuzha	Purakkad	GP	7.15	3.19
253	04 Alappuzha	Ramankary	GP	3.20	3.58
254	04 Alappuzha	Thakazhy	GP	4.52	7.69
255	04 Alappuzha	Thalavady	GP	4.91	12.48
256	04 Alappuzha	Thannermukkom	GP	10.16	11.12
257	04 Alappuzha	Thazhakkara	GP	8.65	11.36
258	04 Alappuzha	Thiruvanvandoor	GP	3.53	2.88
259	04 Alappuzha	Thrikkunnappuzha	GP	6.41	6.86
260	04 Alappuzha	Thuravoor	GP	6.92	4.35
261	04 Alappuzha	Thykattussery	GP	5.01	1.59
262	04 Alappuzha	Vallikunnam	GP	7.30	1.68
263	04 Alappuzha	Vayalar	GP	5.96	2.35
264	04 Alappuzha	Veeyapuram	GP	2.72	9.51
265	04 Alappuzha	Veliyanad	GP	3.00	0.36
266	04 Alappuzha	Venmony	GP	4.79	4.08
267	05 Kottayam	Akalakunnam	GP	4.75	4.58
268	05 Kottayam	Arpookara	GP	5.73	5.52
269	05 Kottayam	Athirampuzha	GP	9.68	5.73
270	05 Kottayam	Ayarkunnam	GP	8.32	4.91
271	05 Kottayam	Aymanam	GP	8.41	5.91
272	05 Kottayam	Bharananganam	GP	3.82	6.45
273	05 Kottayam	Chempu	GP	5.07	1.66
274	05 Kottayam	chirakkadavu	GP	8.71	2.33

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
275	05 Kottayam	Elikulam	GP	5.90	5.14
276	05 Kottayam	Erumely	GP	10.42	7.05
277	05 Kottayam	Kadanad	GP	4.51	5.58
278	05 Kottayam	Kadaplamattom	GP	3.14	2.14
279	05 Kottayam	Kaduthuruthy	GP	7.67	9.72
280	05 Kottayam	Kallara (Vaikom)	GP	3.27	2.95
281	05 Kottayam	Kanakkary	GP	5.48	6.30
282	05 Kottayam	Kangazha	GP	4.84	4.92
283	05 Kottayam	Kanjirappilly	GP	10.37	6.04
284	05 Kottayam	Karoor	GP	5.48	2.41
285	05 Kottayam	Karukachal	GP	5.69	3.60
286	05 Kottayam	Kidangoor	GP	5.12	2.18
287	05 Kottayam	Kooroppada	GP	6.74	3.10
288	05 Kottayam	Koottickal	GP	3.44	7.24
289	05 Kottayam	Koruthodu	GP	3.95	1.77
290	05 Kottayam	Kozhuvanal	GP	3.22	2.13
291	05 Kottayam	Kumarakom	GP	5.38	2.63
292	05 Kottayam	Kuravilangad	GP	4.34	13.06
293	05 Kottayam	Kurichi	GP	8.63	2.48
294	05 Kottayam	Madappally	GP	8.49	4.36
295	05 Kottayam	Manarcad	GP	6.64	4.94
296	05 Kottayam	Manimala	GP	5.07	6.45
297	05 Kottayam	Manjoor	GP	6.72	11.22
298	05 Kottayam	Marangattupilly	GP	4.28	3.28
299	05 Kottayam	Maravanthuruth	GP	5.23	2.83
300	05 Kottayam	Meenachil	GP	4.06	3.05
301	05 Kottayam	Meenadom	GP	3.23	2.74
302	05 Kottayam	Melukavu	GP	2.76	5.06
303	05 Kottayam	Moonnilavu	GP	2.10	3.15
304	05 Kottayam	Mulakulam	GP	6.21	2.78
305	05 Kottayam	Mundakayam	GP	9.26	3.88

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
306	05 Kottayam	Mutholy	GP	4.07	5.88
307	05 Kottayam	Nedumkunnam	GP	5.23	9.96
308	05 Kottayam	Neendoor	GP	4.79	4.43
309	05 Kottayam	Njeezhoor	GP	4.25	6.10
310	05 Kottayam	Paippad	GP	5.76	2.64
311	05 Kottayam	Pallickathodu	GP	4.23	9.22
312	05 Kottayam	Pampady	GP	7.95	6.59
313	05 Kottayam	Panachikad	GP	10.28	3.88
314	05 Kottayam	Parathodu	GP	7.91	7.42
315	05 Kottayam	Poonjar	GP	3.05	2.41
316	05 Kottayam	Poonjar Thekkekkara	GP	4.24	2.31
317	05 Kottayam	Puthuppally	GP	7.17	3.83
318	05 Kottayam	Ramapuram	GP	7.08	7.70
319	05 Kottayam	T.V. Puram	GP	4.70	3.02
320	05 Kottayam	Teekoy	GP	2.61	2.05
321	05 Kottayam	Thalanadu	GP	1.69	2.71
322	05 Kottayam	Thalappalam	GP	3.22	2.76
323	05 Kottayam	Thalayazham	GP	4.85	6.40
324	05 Kottayam	Thalayolaparambu	GP	5.44	2.07
325	05 Kottayam	Thidanad	GP	5.00	4.39
326	05 Kottayam	Thiruvarppu	GP	7.09	6.43
327	05 Kottayam	Thrikkodithanam	GP	8.65	5.05
328	05 Kottayam	Udayanapuram G.P	GP	6.17	2.82
329	05 Kottayam	Uzhavoor	GP	3.45	3.27
330	05 Kottayam	Vakathanam	GP	8.08	3.67
331	05 Kottayam	Vazhappally	GP	8.62	4.05
332	05 Kottayam	Vazhoor	GP	6.06	2.69
333	05 Kottayam	Vechoor	GP	4.10	3.06
334	05 Kottayam	Veliyannoor	GP	2.70	3.39
335	05 Kottayam	Vellavoor	GP	4.12	4.17
336	05 Kottayam	Velloor	GP	5.49	3.66

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
337	05 Kottayam	Vijayapuram	GP	7.43	31.87
338	06 Idukki	Adimaly	GP	9.39	1.88
339	06 Idukki	Alakode	GP	2.27	2.56
340	06 Idukki	Arakulam	GP	4.29	12.85
341	06 Idukki	Ayyappancoil	GP	3.62	2.06
342	06 Idukki	Bisonvalley	GP	3.23	1.52
343	06 Idukki	Chakkupallam	GP	5.09	5.07
344	06 Idukki	Chinnakanal	GP	2.68	0.31
345	06 Idukki	Devikulam	GP	5.50	1.69
346	06 Idukki	Edamalakudy	GP	0.52	0.86
347	06 Idukki	Edavetty	GP	3.31	7.89
348	06 Idukki	Elappara	GP	5.49	1.97
349	06 Idukki	Erattayar	GP	4.43	14.86
350	06 Idukki	Idukki Kanjikuzhy	GP	6.22	2.31
351	06 Idukki	Kamakshy	GP	4.59	0.93
352	06 Idukki	Kanchiyar	GP	5.22	6.80
353	06 Idukki	Kanthalloor	GP	2.54	0.76
354	06 Idukki	Karimannoor	GP	4.57	8.19
355	06 Idukki	Karimkunnam	GP	2.89	4.02
356	06 Idukki	Karunapuram	GP	6.18	8.54
357	06 Idukki	Kodikulam	GP	3.01	4.27
358	06 Idukki	Kokkayar	GP	2.73	1.40
359	06 Idukki	Konnathady	GP	6.75	19.85
360	06 Idukki	Kudayathoor	GP	2.81	6.43
361	06 Idukki	Kumaramangalam	GP	3.45	3.12
362	06 Idukki	Kumily	GP	8.33	10.00
363	06 Idukki	Manakkad	GP	3.51	7.69
364	06 Idukki	Mankulam	GP	2.23	3.07
365	06 Idukki	Marayoor	GP	2.88	10.29
366	06 Idukki	Mariyapuram	GP	2.80	1.86
367	06 Idukki	Munnar	GP	7.43	3.54

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
368	06 Idukki	Muttom	GP	2.53	5.89
369	06 Idukki	Nedumkandam	GP	9.74	1.04
370	06 Idukki	Pallivasal	GP	3.95	3.28
371	06 Idukki	Pampadumpara	GP	4.91	7.37
372	06 Idukki	Peermade	GP	5.04	3.23
373	06 Idukki	Peruvanthanam	GP	3.63	13.37
374	06 Idukki	Purapuzha	GP	2.75	6.86
375	06 Idukki	Rajakad	GP	3.53	7.63
376	06 Idukki	Rajakumary	GP	3.73	4.68
377	06 Idukki	Santhanpara	GP	3.63	5.95
378	06 Idukki	Senapathy	GP	2.91	1.96
379	06 Idukki	Udumbanchola	GP	3.26	3.52
380	06 Idukki	Udumbannoor	GP	5.54	7.68
381	06 Idukki	Upputhara	GP	6.09	2.78
382	06 Idukki	Vandanmedu	GP	7.09	6.36
383	06 Idukki	Vandiperiyar	GP	9.47	6.53
384	06 Idukki	Vannappuram	GP	6.71	1.57
385	06 Idukki	Vathikudy	GP	6.42	6.46
386	06 Idukki	Vattavada	GP	1.32	0.00
387	06 Idukki	Vazhathope	GP	4.58	7.60
388	06 Idukki	Vellathooval	GP	5.96	12.72
389	06 Idukki	Velliyamattom	GP	4.97	8.97
390	07 Ernakulam	Aikkaranadu	GP	5.40	3.16
391	07 Ernakulam	Alengadu	GP	10.55	8.08
392	07 Ernakulam	Amballur	GP	6.55	8.81
393	07 Ernakulam	Arakuzha	GP	3.94	3.24
394	07 Ernakulam	Asamannur	GP	4.94	2.22
395	07 Ernakulam	Avoli	GP	5.06	4.72
396	07 Ernakulam	Ayavana	GP	5.25	3.49
397	07 Ernakulam	Ayyampuzha	GP	3.63	3.13
398	07 Ernakulam	Chellanam	GP	9.56	4.20

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
399	07 Ernakulam	Chendamangalam	GP	7.50	3.29
400	07 Ernakulam	Chengamanad	GP	7.15	6.36
401	07 Ernakulam	Cheranallur	GP	7.82	3.63
402	07 Ernakulam	Chittattukara	GP	8.00	3.75
403	07 Ernakulam	Choornnikkara	GP	8.37	5.59
404	07 Ernakulam	Chottanikkara	GP	5.79	10.63
405	07 Ernakulam	Edakkattuvayal	GP	4.64	6.83
406	07 Ernakulam	Edathala	GP	11.30	3.97
407	07 Ernakulam	Edavanakkadu	GP	5.57	2.65
408	07 Ernakulam	Elamkunnappuzha	GP	12.97	5.10
409	07 Ernakulam	Elanji	GP	4.22	3.28
410	07 Ernakulam	Ezhikkara	GP	4.61	4.04
411	07 Ernakulam	Kadamakkudi	GP	4.17	2.95
412	07 Ernakulam	Kadungalloor	GP	10.69	7.08
413	07 Ernakulam	Kalady	GP	7.23	5.85
414	07 Ernakulam	Kalloorkadu	GP	3.36	3.01
415	07 Ernakulam	Kanjoor	GP	5.76	4.70
416	07 Ernakulam	Karukutty	GP	7.19	6.49
417	07 Ernakulam	Karumaloor	GP	9.22	3.51
418	07 Ernakulam	Kavalangad	GP	7.60	7.27
419	07 Ernakulam	Keerambara	GP	3.20	5.52
420	07 Ernakulam	Keezhmadu	GP	9.35	8.34
421	07 Ernakulam	Kizhakkambalam	GP	8.53	5.79
422	07 Ernakulam	Kottappadi	GP	4.58	9.53
423	07 Ernakulam	Kottuvalli	GP	10.96	5.08
424	07 Ernakulam	Kumbalam	GP	7.46	11.25
425	07 Ernakulam	Kumbalangi	GP	7.22	5.33
426	07 Ernakulam	Kunnathunadu	GP	8.57	26.02
427	07 Ernakulam	Kunnukara	GP	5.56	5.46
428	07 Ernakulam	Kuttambuzha	GP	6.25	0.30
429	07 Ernakulam	Kuvappady	GP	9.27	4.66

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
430	07 Ernakulam	Kuzhuppilli	GP	3.10	3.99
431	07 Ernakulam	Malayattoor - Neeleswaram	GP	6.52	6.91
432	07 Ernakulam	Maneed	GP	4.34	2.76
433	07 Ernakulam	Manjalloor	GP	4.38	4.06
434	07 Ernakulam	Manjapra	GP	4.09	5.63
435	07 Ernakulam	Marady	GP	3.97	2.31
436	07 Ernakulam	Mazhuvannur	GP	8.71	4.19
437	07 Ernakulam	Mookkannur	GP	5.02	4.73
438	07 Ernakulam	Mudakkuzha	GP	4.44	3.15
439	07 Ernakulam	Mulanthuruthi	GP	6.61	5.31
440	07 Ernakulam	Mulavukadu	GP	5.58	3.97
441	07 Ernakulam	Narayambalam	GP	6.17	6.40
442	07 Ernakulam	Nedumbassery	GP	8.00	6.35
443	07 Ernakulam	Nellikkuzhi	GP	10.53	2.90
444	07 Ernakulam	Njarakkal	GP	6.07	2.78
445	07 Ernakulam	Okkal	GP	6.18	3.02
446	07 Ernakulam	Paingottur	GP	3.95	5.63
447	07 Ernakulam	Palakkuzha	GP	3.43	0.94
448	07 Ernakulam	Pallarimangalam	GP	3.80	26.14
449	07 Ernakulam	Pallippuram	GP	11.26	1.33
450	07 Ernakulam	Pambakkuda	GP	4.52	6.36
451	07 Ernakulam	Parakadavu	GP	7.86	2.43
452	07 Ernakulam	Payipra	GP	10.91	6.58
453	07 Ernakulam	Pindimana	GP	4.22	8.27
454	07 Ernakulam	Poothrikka	GP	5.38	13.51
455	07 Ernakulam	Pothanikadu	GP	2.61	2.09
456	07 Ernakulam	Puthenvelikkara	GP	7.17	5.95
457	07 Ernakulam	Ramamangalam	GP	3.80	1.73
458	07 Ernakulam	Rayamangalam	GP	9.39	3.62
459	07 Ernakulam	Sreemoola Nagaram	GP	6.57	8.86

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
460	07 Ernakulam	Thirumaradi	GP	4.50	7.25
461	07 Ernakulam	Thiruvaniyoor	GP	6.44	5.40
462	07 Ernakulam	Thuravur	GP	5.49	3.35
463	07 Ernakulam	Udayamperoor	GP	10.11	9.57
464	07 Ernakulam	Vadakkekkara	GP	8.37	5.29
465	07 Ernakulam	Vadavukodu-Puthankurisu	GP	6.37	5.65
466	07 Ernakulam	Valakom	GP	4.68	2.50
467	07 Ernakulam	Varappetti	GP	4.74	1.82
468	07 Ernakulam	Varappuzha	GP	6.84	4.97
469	07 Ernakulam	Vazhakkulam	GP	10.62	2.95
470	07 Ernakulam	Vengola	GP	12.91	4.56
471	07 Ernakulam	Vengoor	GP	5.61	0.47
472	08 Thrissur	Adat	GP	8.10	9.07
473	08 Thrissur	Alagappanagar	GP	7.43	7.22
474	08 Thrissur	Aloor	GP	11.01	10.24
475	08 Thrissur	Annamanada	GP	7.67	6.63
476	08 Thrissur	Anthikad	GP	5.43	4.13
477	08 Thrissur	Arimpur	GP	8.18	6.97
478	08 Thrissur	Athirappilly	GP	2.23	2.43
479	08 Thrissur	Avanur	GP	5.69	4.26
480	08 Thrissur	Avinisserry	GP	5.50	4.37
481	08 Thrissur	Chazhur	GP	7.38	5.83
482	08 Thrissur	Chelakkara	GP	10.24	19.32
483	08 Thrissur	Cherpu	GP	9.39	13.53
484	08 Thrissur	Choondal	GP	8.21	11.24
485	08 Thrissur	Chowannur	GP	4.23	6.39
486	08 Thrissur	Desamangalam	GP	5.54	4.10
487	08 Thrissur	Edathiruthy	GP	7.43	2.78
488	08 Thrissur	Edavilangu	GP	5.16	5.47
489	08 Thrissur	Elavally	GP	6.89	8.83

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
490	08 Thrissur	Engandiyur	GP	5.97	4.21
491	08 Thrissur	Eriyad	GP	11.70	4.66
492	08 Thrissur	Erumapetty	GP	7.55	4.40
493	08 Thrissur	Kadangode	GP	8.25	6.85
494	08 Thrissur	Kadappuram	GP	6.41	5.62
495	08 Thrissur	Kadavallur	GP	9.23	4.56
496	08 Thrissur	Kadukutty	GP	6.36	3.29
497	08 Thrissur	Kaipamangalam	GP	9.02	2.31
498	08 Thrissur	Kaiparambu	GP	7.93	16.02
499	08 Thrissur	Kandanassery	GP	6.19	5.44
500	08 Thrissur	Karalam	GP	5.40	13.08
501	08 Thrissur	Kattakampal	GP	6.56	3.72
502	08 Thrissur	Kattoor	GP	4.56	4.90
503	08 Thrissur	Kodakara	GP	8.18	9.23
504	08 Thrissur	Kodassery	GP	8.66	14.98
505	08 Thrissur	Kolazhy	GP	7.99	3.53
506	08 Thrissur	Kondazhy	GP	5.67	5.09
507	08 Thrissur	Koratty	GP	8.24	7.31
508	08 Thrissur	Kuzhur	GP	5.04	4.09
509	08 Thrissur	Madakkathara	GP	6.88	6.96
510	08 Thrissur	Mala	GP	8.70	5.93
511	08 Thrissur	Manalur	GP	8.33	6.98
512	08 Thrissur	MATHILAKAM	GP	7.05	3.56
513	08 Thrissur	Mattathur	GP	12.12	6.31
514	08 Thrissur	Meloor	GP	7.00	5.99
515	08 Thrissur	Mulakunnathukavu	GP	5.13	6.93
516	08 Thrissur	Mullassery	GP	5.49	5.29
517	08 Thrissur	Mullurkkara	GP	5.09	4.38
518	08 Thrissur	Muriyad	GP	6.85	8.15
519	08 Thrissur	Nadathara	GP	7.94	6.47
520	08 Thrissur	Nattika	GP	4.91	3.76

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
521	08 Thrissur	Nenmanikkara	GP	5.57	5.93
522	08 Thrissur	Orumanayur	GP	2.96	3.65
523	08 Thrissur	Padiyoor	GP	4.75	6.03
524	08 Thrissur	Pananchery	GP	11.64	3.51
525	08 Thrissur	Panjal	GP	6.34	6.46
526	08 Thrissur	Paralam	GP	6.29	6.28
527	08 Thrissur	Parappukkara	GP	7.51	4.80
528	08 Thrissur	Pariyaram	GP	5.84	6.27
529	08 Thrissur	Pavaratty	GP	5.24	5.31
530	08 Thrissur	Pazhayannur	GP	10.19	7.76
531	08 Thrissur	Perinjanam	GP	5.32	7.51
532	08 Thrissur	Poomangalam	GP	3.18	4.25
533	08 Thrissur	Porkulam	GP	4.14	5.26
534	08 Thrissur	Poyya	GP	5.69	3.71
535	08 Thrissur	Pudukad	GP	5.92	6.34
536	08 Thrissur	Punnayur	GP	9.30	5.57
537	08 Thrissur	Punnayoorkulam	GP	8.45	4.11
538	08 Thrissur	Puthenchira	GP	5.42	7.56
539	08 Thrissur	Puthur	GP	12.48	9.66
540	08 Thrissur	Sreenarayanapuram	GP	9.61	4.37
541	08 Thrissur	Talikulam	GP	6.46	5.67
542	08 Thrissur	Thanniyam	GP	7.40	3.21
543	08 Thrissur	Thekkumkara	GP	7.47	11.13
544	08 Thrissur	Thiruvilwamala	GP	7.23	3.24
545	08 Thrissur	Tholur	GP	4.67	3.13
546	08 Thrissur	Thrikkur	GP	7.06	4.03
547	08 Thrissur	Vadakkekad	GP	6.61	3.22
548	08 Thrissur	Valapad	GP	8.92	5.04
549	08 Thrissur	Vallachira	GP	5.12	10.88
550	08 Thrissur	Vallatholnagar	GP	6.62	5.05
551	08 Thrissur	Varandarappilly	GP	10.35	3.47

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
552	08 Thrissur	Varavoor	GP	5.08	5.59
553	08 Thrissur	Vatanappally	GP	7.64	7.67
554	08 Thrissur	Vellangallur	GP	9.68	5.90
555	08 Thrissur	Velukkara	GP	7.40	4.90
556	08 Thrissur	Velur	GP	7.00	4.76
557	08 Thrissur	Venkitangu	GP	6.36	4.04
558	09 Palakkad	Agali	GP	9.13	0.92
559	09 Palakkad	Akathehtara	GP	7.47	1.33
560	09 Palakkad	Alanallur	GP	13.73	1.66
561	09 Palakkad	Alathur	GP	6.98	19.73
562	09 Palakkad	Ambalappara	GP	10.00	5.15
563	09 Palakkad	Anakkara	GP	6.45	2.57
564	09 Palakkad	Ananganadi	GP	6.39	0.55
565	09 Palakkad	Ayilur	GP	7.42	8.97
566	09 Palakkad	Chalavara	GP	6.13	37.78
567	09 Palakkad	Chalissery	GP	6.33	4.06
568	09 Palakkad	Elappully	GP	10.20	7.97
569	09 Palakkad	Elavanchery	GP	4.69	0.76
570	09 Palakkad	Erimayur	GP	8.01	12.92
571	09 Palakkad	Eruthenpathy	GP	4.74	0.80
572	09 Palakkad	Kadampazhipuram	GP	8.23	4.04
573	09 Palakkad	Kanjirappuzha	GP	8.62	1.77
574	09 Palakkad	Kannadi	GP	6.28	1.74
575	09 Palakkad	Kannambra	GP	6.55	2.28
576	09 Palakkad	Kappur	GP	8.19	8.55
577	09 Palakkad	Karakurussi	GP	7.31	5.72
578	09 Palakkad	Karimba	GP	7.18	2.91
579	09 Palakkad	Karimpuzha	GP	8.39	11.83
580	09 Palakkad	Kavassery	GP	7.58	12.45
581	09 Palakkad	keralassery	GP	3.92	4.58
582	09 Palakkad	Kizhakkanchery	GP	10.69	32.93

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
583	09 Palakkad	Kodumbu	GP	6.22	4.06
584	09 Palakkad	Koduvayur	GP	7.63	11.33
585	09 Palakkad	Kollenkode	GP	7.73	1.23
586	09 Palakkad	Kongad	GP	7.84	5.89
587	09 Palakkad	Koppam	GP	7.88	6.32
588	09 Palakkad	Kottayi	GP	5.76	51.84
589	09 Palakkad	Kottoppadam	GP	11.31	4.46
590	09 Palakkad	Kozhinjampara	GP	7.51	16.35
591	09 Palakkad	Kulukkallur	GP	7.31	2.21
592	09 Palakkad	Kumaramputhur	GP	8.58	8.85
593	09 Palakkad	Kuthannur	GP	6.24	0.31
594	09 Palakkad	Kuzhalmannam	GP	7.15	1.22
595	09 Palakkad	Lekkidi-Perur	GP	8.58	4.24
596	09 Palakkad	Malampuzha	GP	3.78	6.49
597	09 Palakkad	Mankara	GP	4.89	15.40
598	09 Palakkad	Mannur	GP	5.18	5.82
599	09 Palakkad	Marutharoad	GP	9.05	8.19
600	09 Palakkad	Mathur	GP	6.53	1.02
601	09 Palakkad	Melarkode	GP	6.82	7.02
602	09 Palakkad	Mundur	GP	8.01	3.26
603	09 Palakkad	Muthalamada	GP	9.68	4.92
604	09 Palakkad	Muthuthala	GP	6.49	6.91
605	09 Palakkad	Nagalassery	GP	7.21	3.72
606	09 Palakkad	Nallepilly	GP	8.55	2.29
607	09 Palakkad	Nellaya	GP	9.44	3.91
608	09 Palakkad	Nelliampathy	GP	1.45	0.46
609	09 Palakkad	Nemmara	GP	9.55	8.17
610	09 Palakkad	Ongallur	GP	11.30	10.10
611	09 Palakkad	Pallassena	GP	6.20	4.28
612	09 Palakkad	Parali	GP	9.00	2.19
613	09 Palakkad	Paruthur	GP	6.96	1.19

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
614	09 Palakkad	Pattanchery	GP	6.80	2.93
615	09 Palakkad	Pattithara	GP	8.66	1.95
616	09 Palakkad	Perumatti	GP	7.95	13.66
617	09 Palakkad	Perungottukurissi	GP	6.55	6.98
618	09 Palakkad	Peruvemba	GP	5.04	1.60
619	09 Palakkad	Pirayiri	GP	10.80	3.36
620	09 Palakkad	Polpully	GP	4.31	3.24
621	09 Palakkad	Pookotukavu	GP	3.77	1.12
622	09 Palakkad	Pudukkode	GP	5.65	2.11
623	09 Palakkad	Pudunagaram	GP	4.67	3.68
624	09 Palakkad	Puduppariyaram	GP	10.30	1.16
625	09 Palakkad	Pudur	GP	3.18	1.02
626	09 Palakkad	Pudusseri	GP	13.37	0.30
627	09 Palakkad	Sholayur	GP	4.49	7.43
628	09 Palakkad	Sreekirshnapuram	GP	5.71	7.42
629	09 Palakkad	Thachampara	GP	4.72	3.23
630	09 Palakkad	Thachanattukara	GP	6.97	9.22
631	09 Palakkad	Tharur	GP	6.84	1.96
632	09 Palakkad	Thenkara	GP	7.71	0.23
633	09 Palakkad	Thenkurussi	GP	7.10	3.11
634	09 Palakkad	Thirumittakkode	GP	8.36	5.43
635	09 Palakkad	Thiruvegappura	GP	8.87	2.78
636	09 Palakkad	Thrikkaderi	GP	6.96	4.94
637	09 Palakkad	Thrithala	GP	7.26	10.77
638	09 Palakkad	Vadakarappathy	GP	6.91	5.87
639	09 Palakkad	Vadakkanchery	GP	9.40	7.63
640	09 Palakkad	Vadavannur	GP	4.47	0.92
641	09 Palakkad	Vallapuzha	GP	7.32	1.33
642	09 Palakkad	Vandazhi	GP	8.34	1.16
643	09 Palakkad	Vaniyamkulam	GP	8.37	9.43
644	09 Palakkad	Vellinezhi	GP	4.47	2.75

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
645	09 Palakkad	Vilayur	GP	6.11	7.18
646	10 Malappuram	A.R.Nagar	GP	11.87	4.50
647	10 Malappuram	Alamkodu	GP	9.58	2.45
648	10 Malappuram	Aliparambu	GP	11.79	2.67
649	10 Malappuram	Amarambalam	GP	10.16	3.69
650	10 Malappuram	Anakkayam	GP	14.31	5.85
651	10 Malappuram	Angadipuram	GP	15.95	6.94
652	10 Malappuram	Areekkode	GP	8.92	4.25
653	10 Malappuram	Athavanadu	GP	11.64	9.96
654	10 Malappuram	Chaliyar	GP	5.89	3.88
655	10 Malappuram	Cheekkode	GP	9.29	7.24
656	10 Malappuram	Chelambra	GP	9.65	5.35
657	10 Malappuram	Cheriyamundam	GP	8.82	4.80
658	10 Malappuram	Cherukavu	GP	10.39	5.45
659	10 Malappuram	Chokkadu	GP	9.10	4.70
660	10 Malappuram	Chunkathara	GP	10.25	4.99
661	10 Malappuram	Edakkara	GP	7.96	5.98
662	10 Malappuram	Edappal	GP	9.20	13.94
663	10 Malappuram	Edappatta	GP	6.42	2.70
664	10 Malappuram	Edarikkode	GP	7.73	7.74
665	10 Malappuram	Edavanna	GP	13.03	3.79
666	10 Malappuram	Edayur	GP	10.31	8.59
667	10 Malappuram	Elamkulam	GP	7.48	3.61
668	10 Malappuram	Irimbiliyam	GP	8.66	3.54
669	10 Malappuram	Kaladi	GP	7.31	3.88
670	10 Malappuram	Kalikavu	GP	9.95	25.47
671	10 Malappuram	Kalpakanchery	GP	9.53	5.14
672	10 Malappuram	Kannamangalam	GP	11.66	11.84
673	10 Malappuram	Karulai	GP	6.58	6.48
674	10 Malappuram	Karuvarakkund	GP	11.75	5.73
675	10 Malappuram	Kavannoor	GP	10.73	3.92

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
676	10 Malappuram	Keezhattur	GP	10.26	7.48
677	10 Malappuram	Keezhuparambu	GP	6.23	4.06
678	10 Malappuram	Kodoor	GP	10.81	4.47
679	10 Malappuram	Koottilangadi	GP	10.34	4.06
680	10 Malappuram	Kuruva	GP	12.81	2.85
681	10 Malappuram	Kuttippuram	GP	13.29	1.59
682	10 Malappuram	Kuzhimanna	GP	9.72	6.54
683	10 Malappuram	Makkaraparambu	GP	5.28	5.40
684	10 Malappuram	Mambad	GP	10.52	17.35
685	10 Malappuram	Mangalam	GP	9.45	3.06
686	10 Malappuram	Mankada	GP	9.25	8.38
687	10 Malappuram	Marakkara	GP	11.42	142.18
688	10 Malappuram	Maranchery	GP	9.89	11.02
689	10 Malappuram	Melattur	GP	7.70	2.83
690	10 Malappuram	Moonniyur	GP	15.69	3.89
691	10 Malappuram	Moorkkanadu	GP	10.26	3.05
692	10 Malappuram	Morayur	GP	9.60	16.91
693	10 Malappuram	Muthedam	GP	7.14	8.35
694	10 Malappuram	Muthuvallur	GP	7.35	4.16
695	10 Malappuram	Nannambra	GP	11.46	4.77
696	10 Malappuram	Nannamukku	GP	8.19	7.17
697	10 Malappuram	Niramaruthur	GP	8.43	4.74
698	10 Malappuram	Orakam	GP	8.24	9.32
699	10 Malappuram	Othukkungal	GP	11.06	4.02
700	10 Malappuram	Ozhur	GP	9.61	5.22
701	10 Malappuram	Pallikkal	GP	13.27	6.21
702	10 Malappuram	Pandikkad	GP	15.60	7.40
703	10 Malappuram	Parappur	GP	10.25	4.34
704	10 Malappuram	Perumanna Klari	GP	7.71	6.18
705	10 Malappuram	Perumpadappu	GP	8.41	8.92
706	10 Malappuram	Peruvallur	GP	9.87	2.69

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
707	10 Malappuram	Ponmala	GP	9.58	3.90
708	10 Malappuram	Ponmundam	GP	7.31	2.81
709	10 Malappuram	Porur	GP	8.35	8.62
710	10 Malappuram	Pothukallu	GP	7.93	8.40
711	10 Malappuram	Pukkottur	GP	10.63	13.05
712	10 Malappuram	Pulamanthol	GP	10.68	6.65
713	10 Malappuram	Pulikkal	GP	11.34	5.13
714	10 Malappuram	Pulpatta	GP	12.06	16.01
715	10 Malappuram	Purathur	GP	9.02	4.52
716	10 Malappuram	Puzhakkatteeri	GP	8.44	6.06
717	10 Malappuram	Thalakkadu	GP	10.12	4.85
718	10 Malappuram	Thanalur	GP	13.56	4.44
719	10 Malappuram	Thavannur	GP	9.75	2.58
720	10 Malappuram	Thazhakkode	GP	11.86	3.15
721	10 Malappuram	Thenhippalam	GP	9.05	2.99
722	10 Malappuram	Thennala	GP	8.25	14.15
723	10 Malappuram	Thirunavaya	GP	12.95	12.55
724	10 Malappuram	Thiruvali	GP	7.84	6.19
725	10 Malappuram	Thrikkalangodu	GP	14.72	20.91
726	10 Malappuram	Thriprangode	GP	11.63	6.66
727	10 Malappuram	Thuvoor	GP	8.47	3.65
728	10 Malappuram	Urgantteeri	GP	11.39	4.89
729	10 Malappuram	Valavannur	GP	9.37	5.27
730	10 Malappuram	Vallikkunnu	GP	13.56	6.84
731	10 Malappuram	Vattakkulam	GP	10.21	2.48
732	10 Malappuram	Vazhakkad	GP	10.11	2.83
733	10 Malappuram	Vazhayaur	GP	8.55	5.11
734	10 Malappuram	Vazhikkadavu	GP	13.37	20.17
735	10 Malappuram	Veliyankode	GP	9.20	13.61
736	10 Malappuram	Vengara	GP	13.73	6.66
737	10 Malappuram	Vettom	GP	10.58	4.09

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
738	10 Malappuram	Vettathur	GP	7.94	2.88
739	10 Malappuram	Wandoor	GP	13.85	5.51
740	11 Kozhikode	Arrikkulam	GP	4.79	7.41
741	11 Kozhikode	Atholy	GP	7.36	17.29
742	11 Kozhikode	Ayancheri	GP	6.86	5.24
743	11 Kozhikode	Azhiyur	GP	7.83	15.70
744	11 Kozhikode	Balusseri	GP	7.13	11.28
745	11 Kozhikode	Chakkittappara	GP	5.50	6.40
746	11 Kozhikode	Changaroth	GP	8.37	8.72
747	11 Kozhikode	Chathamangalam	GP	12.17	12.32
748	11 Kozhikode	Chekkiad	GP	6.32	5.79
749	11 Kozhikode	Chellanur	GP	10.61	2.53
750	11 Kozhikode	Chemmanchery	GP	9.08	2.71
751	11 Kozhikode	Chengottukavu	GP	6.98	8.99
752	11 Kozhikode	Cheruvannur	GP	6.10	8.96
753	11 Kozhikode	Chorode	GP	9.97	16.29
754	11 Kozhikode	Edachery	GP	6.99	7.00
755	11 Kozhikode	Eramala	GP	9.04	24.89
756	11 Kozhikode	Kadalundy	GP	11.08	4.52
757	11 Kozhikode	Kakkodi	GP	11.18	9.10
758	11 Kozhikode	Kakkur	GP	5.94	3.34
759	11 Kozhikode	Karassery	GP	8.22	1.36
760	11 Kozhikode	Kattippara	GP	5.92	12.42
761	11 Kozhikode	Kavilumpara	GP	5.95	3.15
762	11 Kozhikode	Kayakkody	GP	6.41	5.45
763	11 Kozhikode	Kayanna	GP	3.59	8.32
764	11 Kozhikode	Keezhariyur	GP	3.94	8.98
765	11 Kozhikode	Kizhakkoth	GP	8.15	6.29
766	11 Kozhikode	Kodenchery	GP	9.09	0.98
767	11 Kozhikode	Kodiyathoor	GP	7.39	4.50
768	11 Kozhikode	Koodaranhi	GP	4.87	5.75

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
769	11 Kozhikode	Koorachund	GP	4.44	6.77
770	11 Kozhikode	Koothali	GP	4.42	2.52
771	11 Kozhikode	Kottur	GP	8.08	2.55
772	11 Kozhikode	Kunnamangalam	GP	13.88	11.52
773	11 Kozhikode	Kunummal	GP	4.70	10.36
774	11 Kozhikode	Kuruvattur	GP	8.93	5.56
775	11 Kozhikode	Kuttiady	GP	5.05	4.49
776	11 Kozhikode	Madavoor	GP	7.48	1.52
777	11 Kozhikode	Maniyur	GP	10.42	11.29
778	11 Kozhikode	Maruthonkara	GP	5.18	11.31
779	11 Kozhikode	Mavoor	GP	7.76	12.82
780	11 Kozhikode	Meppayur	GP	7.28	4.83
781	11 Kozhikode	Moodadi	GP	7.87	10.66
782	11 Kozhikode	Nadapuram	GP	10.49	5.10
783	11 Kozhikode	Naduvannor	GP	6.77	7.00
784	11 Kozhikode	Nanminda	GP	7.12	7.13
785	11 Kozhikode	Narikkuni	GP	6.33	8.31
786	11 Kozhikode	Narippatta	GP	6.92	3.60
787	11 Kozhikode	Nochad	GP	7.00	4.51
788	11 Kozhikode	Olavanna	GP	17.84	8.89
789	11 Kozhikode	Ommassery	GP	9.13	2.74
790	11 Kozhikode	Onchiyam	GP	7.47	10.55
791	11 Kozhikode	Panangad	GP	8.86	7.06
792	11 Kozhikode	Perambra	GP	8.55	3.74
793	11 Kozhikode	Perumanna	GP	9.24	1.76
794	11 Kozhikode	Peruvayal	GP	12.44	12.09
795	11 Kozhikode	Purameri	GP	7.20	12.54
796	11 Kozhikode	Puthuppady	GP	10.97	5.02
797	11 Kozhikode	Thalakulathur	GP	7.66	5.76
798	11 Kozhikode	Thamarassery	GP	9.31	32.08
799	11 Kozhikode	Thikkodi	GP	7.05	0.85

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
800	11 Kozhikode	Thiruvallur	GP	9.28	2.22
801	11 Kozhikode	Thiruvambady	GP	7.51	11.27
802	11 Kozhikode	Thurayur	GP	3.70	7.38
803	11 Kozhikode	Tuneri	GP	6.11	3.51
804	11 Kozhikode	Ulliyeri	GP	8.48	11.05
805	11 Kozhikode	Unnikulam	GP	12.87	7.14
806	11 Kozhikode	Valayam	GP	4.79	7.91
807	11 Kozhikode	Vanimel	GP	6.63	4.19
808	11 Kozhikode	Velom	GP	6.97	4.57
809	11 Kozhikode	Villiappalli	GP	9.00	16.90
810	12 Wayanad	Ambalavayal	GP	8.89	8.33
811	12 Wayanad	Edavaka	GP	8.50	7.47
812	12 Wayanad	Kaniyambetta	GP	8.57	5.82
813	12 Wayanad	Kottathara	GP	4.21	8.87
814	12 Wayanad	Meenangadi	GP	8.44	6.57
815	12 Wayanad	Meppadi	GP	9.54	4.43
816	12 Wayanad	Mullankolly	GP	7.17	10.13
817	12 Wayanad	Muppainadu	GP	6.21	6.39
818	12 Wayanad	Muttil	GP	8.91	11.03
819	12 Wayanad	Nenmeni	GP	11.85	4.93
820	12 Wayanad	Noolpuzha	GP	7.03	8.10
821	12 Wayanad	Padinharathara	GP	6.56	12.32
822	12 Wayanad	Panamaram	GP	11.52	16.35
823	12 Wayanad	Poothadi	GP	10.01	8.41
824	12 Wayanad	Pozhuthana	GP	4.65	15.56
825	12 Wayanad	Pulppalli	GP	8.57	11.70
826	12 Wayanad	Thariode	GP	2.96	4.38
827	12 Wayanad	Thavinhal	GP	10.05	3.81
828	12 Wayanad	Thirunelly	GP	7.50	7.06
829	12 Wayanad	Thondernadu	GP	5.84	3.57
830	12 Wayanad	Vellamunda	GP	10.26	14.57

Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
831	12 Wayanad	Vengappalli	GP	2.97	5.93
832	12 Wayanad	Vythiri	GP	4.62	2.97
833	13 Kannur	Alakkode	GP	8.81	7.54
834	13 Kannur	Anjarakkandi	GP	5.82	4.88
835	13 Kannur	Aralam	GP	7.41	3.37
836	13 Kannur	Ayyankunnu	GP	5.67	10.69
837	13 Kannur	Azhikode	GP	11.95	6.22
838	13 Kannur	Chapparappadavu	GP	7.99	6.50
839	13 Kannur	Chembilode	GP	8.67	6.45
840	13 Kannur	Chengalai	GP	7.72	61.10
841	13 Kannur	Cherukunnu	GP	4.07	5.14
842	13 Kannur	Cherupuzha	GP	7.76	10.08
843	13 Kannur	Cheruthazham	GP	7.41	5.10
844	13 Kannur	Chirakkal	GP	11.52	6.36
845	13 Kannur	Chittariparamba	GP	6.03	5.48
846	13 Kannur	Chokli	GP	7.18	7.85
847	13 Kannur	Dharmadam	GP	7.78	6.38
848	13 Kannur	Eramam-Kuttoor	GP	7.03	9.83
849	13 Kannur	Eranholi	GP	6.52	9.01
850	13 Kannur	Eruvessi	GP	4.85	5.93
851	13 Kannur	Ezhom	GP	4.86	15.58
852	13 Kannur	Irikkoor	GP	3.49	5.05
853	13 Kannur	Kadamboor	GP	4.79	4.33
854	13 Kannur	Kadannapally-Panapuzha	GP	5.50	13.11
855	13 Kannur	Kadirur	GP	7.85	7.27
856	13 Kannur	Kalliasseri	GP	7.86	6.21
857	13 Kannur	Kanichar	GP	3.93	5.69
858	13 Kannur	Kankol-Alappadamba	GP	4.88	5.96
859	13 Kannur	Kannapuram	GP	4.66	11.15
860	13 Kannur	Karivlloor-Perlam	GP	5.33	8.39

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
861	13 Kannur	Kelakam	GP	5.24	7.87
862	13 Kannur	Keezhallur	GP	5.16	6.03
863	13 Kannur	Kolacheri	GP	7.06	6.77
864	13 Kannur	Kolayad	GP	5.00	1.01
865	13 Kannur	Koodali	GP	7.64	7.81
866	13 Kannur	Kottayam	GP	4.84	7.24
867	13 Kannur	Kottiyoor	GP	4.23	6.95
868	13 Kannur	Kunhimangalam	GP	4.79	6.62
869	13 Kannur	Kunnothparamba	GP	9.95	7.62
870	13 Kannur	Kurumathoor	GP	7.83	16.94
871	13 Kannur	Kuttiattur	GP	6.55	4.73
872	13 Kannur	Madayi	GP	9.06	3.07
873	13 Kannur	Malapattam	GP	2.43	11.09
874	13 Kannur	Maloor	GP	5.63	6.27
875	13 Kannur	Mangattidom	GP	8.75	13.68
876	13 Kannur	Mattool	GP	7.02	6.82
877	13 Kannur	Mayyil	GP	7.49	12.43
878	13 Kannur	Mokeri	GP	4.97	10.04
879	13 Kannur	Munderi	GP	9.35	3.74
880	13 Kannur	Muzhakkunnu	GP	5.51	12.80
881	13 Kannur	Muzhappilangad	GP	5.99	1.18
882	13 Kannur	Naduvil	GP	7.88	6.01
883	13 Kannur	Narath	GP	6.76	4.65
884	13 Kannur	New Mahi	GP	4.12	5.72
885	13 Kannur	Padiyoor	GP	5.44	7.54
886	13 Kannur	Panniannur	GP	5.63	5.59
887	13 Kannur	Pappinisseri	GP	8.87	4.44
888	13 Kannur	Pariyaram	GP	8.30	10.79
889	13 Kannur	Pattiam	GP	7.70	10.41
890	13 Kannur	Pattuvam	GP	3.95	2.99
891	13 Kannur	Payam	GP	7.12	7.75

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
892	13 Kannur	Payyavoor	GP	5.81	1.84
893	13 Kannur	Peralasseri	GP	7.35	12.32
894	13 Kannur	Peravoor	GP	5.95	17.64
895	13 Kannur	Peringome-Vayakkara	GP	7.42	6.50
896	13 Kannur	Pinarayi	GP	8.51	7.08
897	13 Kannur	Ramanthali	GP	6.49	15.96
898	13 Kannur	Thillankeri	GP	3.68	12.33
899	13 Kannur	Thrippangottoor	GP	7.55	4.95
900	13 Kannur	Udayagiri	GP	4.75	4.11
901	13 Kannur	Ulikkal	GP	8.95	26.12
902	13 Kannur	Valapattanam	GP	2.01	4.82
903	13 Kannur	Vengad	GP	9.75	6.09
904	14 Kasaragod	Ajanur	GP	13.05	14.02
905	14 Kasaragod	Badiadka	GP	9.08	10.16
906	14 Kasaragod	Balal	GP	6.28	7.24
907	14 Kasaragod	Bedadka	GP	7.40	8.31
908	14 Kasaragod	Belloor	GP	2.72	3.01
909	14 Kasaragod	Chemnad	GP	14.53	18.10
910	14 Kasaragod	Chengla	GP	15.07	14.65
911	14 Kasaragod	Cheruvathur	GP	7.28	6.71
912	14 Kasaragod	Delampady	GP	6.04	2.64
913	14 Kasaragod	East Eleri	GP	6.65	7.56
914	14 Kasaragod	Enmakaje	GP	7.12	9.44
915	14 Kasaragod	Kallar	GP	5.15	4.81
916	14 Kasaragod	Karadka	GP	5.63	6.22
917	14 Kasaragod	Kodom Belur	GP	8.81	7.80
918	14 Kasaragod	Kayyur Cheemeni	GP	6.24	5.95
919	14 Kasaragod	Kinanoor Karinthalam	GP	7.32	11.45
920	14 Kasaragod	Kumbdaje	GP	3.92	3.02
921	14 Kasaragod	Kumbala	GP	12.39	113.85

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Sl. No.	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
922	14 Kasaragod	Kuttikol	GP	6.61	1.56
923	14 Kasaragod	Madhur	GP	11.00	2.16
924	14 Kasaragod	Madikai	GP	5.85	1.68
925	14 Kasaragod	Mangalpady	GP	12.86	20.29
926	14 Kasaragod	Manjeshwar	GP	11.02	4.79
927	14 Kasaragod	Meenja	GP	6.19	3.79
928	14 Kasaragod	Mogral Puthur	GP	6.59	2.33
929	14 Kasaragod	Muliyar	GP	6.66	7.25
930	14 Kasaragod	Padne	GP	5.87	3.55
931	14 Kasaragod	Paivalike	GP	9.10	2.80
932	14 Kasaragod	Pallikkare	GP	11.48	6.78
933	14 Kasaragod	Panathady	GP	6.10	4.90
934	14 Kasaragod	Pilicode	GP	6.67	6.33
935	14 Kasaragod	Pullur Periya	GP	7.87	3.54
936	14 Kasaragod	Puthige	GP	5.79	3.85
937	14 Kasaragod	Trikaripur	GP	10.27	7.44
938	14 Kasaragod	Udma	GP	9.96	6.35
939	14 Kasaragod	Valiyaparamba	GP	3.39	6.87
940	14 Kasaragod	Vorkady	GP	6.84	3.49
941	14 Kasaragod	West Eleri	GP	7.78	1.59
		CKCL	GP		514.22
		Pvt Agencies	GP		88.22
				6561.12	6570.96

ANNEXURE 8

8. Details of 93 Urban Local Bodies

S.No	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
1	01 Thiruvananthapuram	Thiruvananthapuram	Corp	424.59	426.32
2	01 Thiruvananthapuram	Attingal	Mpty	12.76	36.82
3	01 Thiruvananthapuram	Nedumangad	Mpty	20.55	48.96
4	01 Thiruvananthapuram	Neyyatinkara	Mpty	24.20	45.63
5	01 Thiruvananthapuram	Varkala	Mpty	13.68	28.87
6	02 Kollam	Kollam	Corp	170.15	112.98
7	02 Kollam	Karunagappally	Mpty	16.91	28.32
8	02 Kollam	Kottarakkara	Mpty	10.25	19.27
9	02 Kollam	Punalur	Mpty	15.92	34.73
10	02 Kollam	South Paravoor	Mpty	12.70	11.22
11	03 Pathanamthitta	Adoor	Mpty	9.33	24.05
12	03 Pathanamthitta	Pandalam	Mpty	13.31	14.89
13	03 Pathanamthitta	Pathanathitta	Mpty	12.01	10.26
14	03 Pathanamthitta	Thiruvalla	Mpty	16.92	10.99
15	04 Alappuzha	Alappuzha	Mpty	58.58	74.22
16	04 Alappuzha	Chengannur	Mpty	7.89	24.26
17	04 Alappuzha	Cherthala	Mpty	15.41	39.98

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S.No	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
18	04 Alappuzha	Haripad	Mpty	5.28	19.35
19	04 Alappuzha	Kayamkulam	Mpty	23.08	29.20
20	04 Alappuzha	Mavelikkara	Mpty	8.89	10.48
21	05 Kottayam	Changanaserry	Mpty	16.08	21.35
22	05 Kottayam	Erattupetta	Mpty	10.02	16.06
23	05 Kottayam	Ettumanoor	Mpty	15.45	43.32
24	05 Kottayam	Kottayam	Mpty	46.68	24.09
25	05 Kottayam	Pala	Mpty	7.44	11.23
26	05 Kottayam	Vaikom	Mpty	7.83	24.37
27	06 Idukki	Kattappana	Mpty	13.34	25.06
28	06 Idukki	Thodupuzha	Mpty	16.91	29.64
29	07 Ernakulam	Kochi	Corp	277.08	160.91
30	07 Ernakulam	Aluva	Mpty	8.03	14.89
31	07 Ernakulam	Angamaly	Mpty	11.98	24.89
32	07 Ernakulam	Eloor	Mpty	13.14	12.81
33	07 Ernakulam	Kalamassery	Mpty	25.43	21.51
34	07 Ernakulam	Koothattukulam	Mpty	6.18	222.68
35	07 Ernakulam	Kothamangalam	Mpty	13.90	38.49
36	07 Ernakulam	Maradu	Mpty	16.00	20.00
37	07 Ernakulam	Muvattupuzha	Mpty	10.88	21.13
38	07 Ernakulam	North Paravur	Mpty	11.28	14.51
39	07 Ernakulam	Perumbavur	Mpty	10.06	10.88
40	07 Ernakulam	Piravom	Mpty	9.75	7.43
41	07 Ernakulam	Thrikkakkara	Mpty	27.68	10.95
42	07 Ernakulam	Thripunithura	Mpty	33.13	12.26
43	08 Thrissur	Thrissur	Corp	144.01	87.87
44	08 Thrissur	Chalakkudy	Mpty	17.56	30.39
45	08 Thrissur	Chavakkad	Mpty	13.86	40.79
46	08 Thrissur	Guruvayur	Mpty	24.82	36.70
47	08 Thrissur	Irinjalakkuda	Mpty	22.17	24.62
48	08 Thrissur	Kodungallur	Mpty	25.32	18.65

S.No	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
49	08 Thrissur	Kunnamkulam	Mpty	19.17	46.50
50	08 Thrissur	Wadakkanchery	Mpty	21.75	24.32
51	09 Palakkad	Cherpulassery	Mpty	12.76	6.42
52	09 Palakkad	Chittur Thathamangalam	Mpty	11.81	27.58
53	09 Palakkad	Mannarkkad	Mpty	10.47	25.03
54	09 Palakkad	Ottapalam	Mpty	19.67	18.21
55	09 Palakkad	Palakkad	Mpty	47.89	49.25
56	09 Palakkad	Pattambi	Mpty	10.47	16.49
57	09 Palakkad	Shornur	Mpty	15.92	63.12
58	10 Malappuram	Kondotty	Mpty	23.44	63.83
59	10 Malappuram	Kottakal	Mpty	17.56	14.96
60	10 Malappuram	Malappuram	Mpty	26.95	29.12
61	10 Malappuram	Manjery	Mpty	38.41	44.94
62	10 Malappuram	Nilambur	Mpty	18.33	57.60
63	10 Malappuram	Parappanangadi	Mpty	28.05	29.07
64	10 Malappuram	Perinthalmanna	Mpty	19.67	16.91
65	10 Malappuram	Ponnani	Mpty	35.80	17.83
66	10 Malappuram	Thanur	Mpty	27.64	10.51
67	10 Malappuram	Thirur	Mpty	22.17	31.02
68	10 Malappuram	Thirurangadi	Mpty	22.40	17.85
69	10 Malappuram	Valancheri	Mpty	15.95	16.52
70	11 Kozhikode	Kozhikode	Corp	285.56	251.87
71	11 Kozhikode	Feroke	Mpty	19.74	11.28
72	11 Kozhikode	Koduvally	Mpty	17.77	25.03
73	11 Kozhikode	Koyilandy	Mpty	26.23	43.10
74	11 Kozhikode	Mukkam	Mpty	14.84	19.84
75	11 Kozhikode	Payyoli	Mpty	18.06	12.93
76	11 Kozhikode	Ramanattukara	Mpty	13.12	19.48
77	11 Kozhikode	Vatakara	Mpty	27.48	33.10
78	12 Wayanad	Kalpetta	Mpty	11.16	29.26

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S.No	District Name	LB Name	LB Type (Corp/ Mpty/ GP)	Total Waste Generation (TPD)	Total Waste Processing(TPD)
79	12 Wayanad	Mananthavady	Mpty	16.96	12.23
80	12 Wayanad	Sulthan Bathery	Mpty	16.05	9.84
81	13 Kannur	Kannur	Corp	124.21	26.85
82	13 Kannur	Anthoor	Mpty	10.00	13.95
83	13 Kannur	Iritty	Mpty	14.27	9.65
84	13 Kannur	Koothuparamba	Mpty	10.47	16.51
85	13 Kannur	Mattannur	Mpty	16.64	14.25
86	13 Kannur	Panoor	Mpty	6.16	28.23
87	13 Kannur	Payyannur	Mpty	25.49	9.27
88	13 Kannur	Sreekandapuram	Mpty	11.84	9.71
89	13 Kannur	Thalasseri	Mpty	32.72	6.80
90	13 Kannur	Thalipparamba	Mpty	15.64	12.29
91	14 Kasaragod	Kanhangad	Mpty	27.25	36.67
92	14 Kasaragod	Kasaragod	Mpty	20.13	9.35
93	14 Kasaragod	Nileshwaram	Mpty	14.77	10.62
	CKCL		Mpty		**420.72**
	Pvt Agencies		Mpty		**72.18**
Total				**3011.23**	**3870.35**

ANNEXURE 9

Total Sewage and Sullage generation in the Urban Local bodies (2024)

Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
1	Thiruvananthapuram	Thiruvanthapuram (MC)	992955	143	166	121.90	0.00	44.23	500.00	70.00
2		Neyyatinkara	72763	8						
3		Nedumangad	61785	7						
4		Attingal	38355	4						
5		Varkala	41130	4						
6	Kollam	Kollam (MC)	397932	57	75	5.30	12.00	58.15	-	75.00
7		Paravur	38188	4						
8		Punalur	47884	5						
9		Karunagappally	50859	6						
10		Kottarakkara	30816	3						
11	Pathanamthitta	Adoor	28050	3	17	8.40	0.00	8.35	-	0.00
12		Pathanamthitta	36096	4						
13		Thiruvalla	50851	6						
14		Pandalam	39996	4						
15	Alappuzha	Kayamkulam	69421	8	45	2.57	5.01	37.48	-	263.00
16		Mavelikara	26724	3						
17		Chengannur	23735	3						
18		Alappuzha	176160	25						

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Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
19		Cherthala	46352	5						
20		Haripad	15871	2						
21	Kottayam	Changanacherry	48350	5	39	6.50	0.00	32.20	-	65.00
22		Kottayam	140368	20						
23		Vaikom	23558	3						
24		Pala	22364	2						
25		Erattupetta	30119	3						
26		Ettumanoor	46476	5						
27	Idukki	Thodupuzha	50838	6	10	1.00	0.00	8.84	-	0.00
28		Kattappana	40105	4						
29	Ernakulam	Kochi (MC)	646955	93	157	28.46	26.99	101.82	250.00	1074.00
30		Thrippunithura	99454	11						
31		Thrikkakkara	83087	9						
32		Maradu	48039	5						
33		Muvattupuzha	32665	4						
34		Kothamangalam	41734	5						
35		Perumbavoor	30207	3						
36		Eloor	39462	4						
37		Aluva	24101	3						
38		Kalamasser	76337	8						

Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
		i								
39		Paravur	33853	4						
40		Angamali	35962	4						
41		Piravam	29261	3						
42		Koothattukulam	18540	2						
43	Thrissur	Thrissur (MC)	336397	48	95	9.76	12.50	73.15	10.00	142.00
44		Kodungaloor	76038	8						
45		Chalakkudi	52729	6						
46		Iringalakkuda	66578	7						
47		Chavakkadu	41628	5						
48		Guruvayoor	74542	8						
49		Kunnamkulam	57569	6						
50		Vadakkancheri	65310	7						
51	Palakkad	Shornur	47738	5	47	4.10	5.28	37.60	-	144.00
52		Ottappalam	58988	6						
53		Palakkad	143604	21						
54		Chittur-Thathamangalam	35418	4						
55		Pattambi	31398	3						

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Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
56		Cherpulasseri	38270	4						
57		Mannarcadu	31381	3						
58	Malappuram	Perinthalmanna	58588	6	103	4.63	0.00	98.73	-	270.00
59		Ponnani	106624	15						
60		Thirur	66052	7						
61		Kottakkal	52295	6						
62		Malappuram	80273	9						
63		Manjeri	114413	16						
64		Nilambur	54608	6						
65		Valancheri	47506	5						
66		Thanur	82326	9						
67		Thirurangadi	66728	7						
68		Kondotti	69820	8						
69		Parappanangadi	83544	9						
70	Kozhikode	Kozhikodu (MC)	666064	96	140	19.70	40.50	80.20	100.00	220.00
71		Koilandy	78672	9						
72		Vadakara	82418	9						
73		Farok	59190	6						
74		Ramanattukara	39337	4						

Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
75		Mukkom	44518	5						
76		Koduvalli	53293	6						
77		Payyoli	54150	6						
78	Wayanad	Kalpatta	33528	4	14	2.84	0.00	11.51	10.00	0.00
79		SultanBetheri	48218	5						
80		Mananthavadi	50932	6						
81	Kannur	Kannur (MC)	290184	42	88	7.30	5.40	75.60	-	240.00
82		Thalasseri	98290	11						
83		Koothuparambu	31454	3						
84		Mattannur	49994	5						
85		Thaliparambu	46987	5						
86		Payyannur	76577	8						
87		Panur	18518	2						
88		Iritti	42869	5						
89		Srikandapuram	35563	4						
90		Anthur	30042	3						
91	Kasaragod	Neeleswaram	44242	5	20	1.60	0.00	18.52	-	0.00
92		Kanjangadu	81626	9						
93		Kasaragod	60291	7						

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Sl. No.	District	Urban Local Body	Population 2024	Total Wastewater Generation (MLD)	Total WW District Wise (MLD)	Exisitng STP facility in the State including Common and Establishments (MLD)	Proposed STP (MLD)	Wastewater Management through OSS (MLD)	Existing FSTP and Cotreatment facility (KLD)	Proposed FSTP and Cotreatment facility (KLD)
	Total		8085080	1018	1018	224	108	686	870	2563

Annexure A

(A) Legacy Waste:-

SL.No	SL. NO.	(i) Name of Districts	Name of Local Body	(ii) Legacy waste site (district wise)	(iii) Area covered by the legacy waste (district wise) (Acre)	(iv) Quantity of waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site Start date End date	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked budget (district wise)
							a) Inerts (%) (construction waste, wood, glass etc)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other material (%)				
1	1	Thiruvananthapuram	Thiruvananthapuram Corporation	Palayam market	0.1	4804	45	29	20	6		NA		NA
2	2	Thiruvananthapuram	Thiruvananthapuram Corporation	Erumakuzhi, near chala market	0.6	900	47	37	13	3		NA		NA
3	3	Kollam	Kollam Corporation	Kureepuzha	5.58	83926	23.579	0.008	12.89	63.52		NA		NA
4	4	Pathanamthitta	Pathanamthitta Municipality	Near Mini stadium, PTA	0.24	800	35	26	37	2		NA		NA

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5	5	Pathanamthitta	Adoor Municipality	Kaimalapara, Ward no. 2, Adoor	0.05	500	31	29	39	1	Biomining and bioremediation	NA	Inerts- backfill within the project site, RDF- to cement factories for co processing, Recyclables- to empanelled agencies for recycing	NA
6	6	Pathanamthitta	Pandalam Municipality	Near RRF Unit, pandalam	0.1	400	32	28	39	1		NA		NA
7	7	Ernakulam	Kalamassery Municipality	Kalamasseri	2.7	35000	5.2	46	20.6	28.2		NA		NA
8	8	Thrissur	Kodungalloor Municipality	Pullut, Chappara, Kodungalloor	1.7	26000	30	8	40	22		NA		NA
9	9	Thrissur	Guruvayur Municipality	Choolpuram, Guruvayoor	3.37	20000	19.5	21.5	57	2		NA		NA
10	10	Thrissur	Kodungalloor Municipality	T.K.S. Puram, Kodungalloor	1.6	607	32	7	36.7	22		NA		NA

11	11	Palakkad	Pattambi Municipality	Pattambi, Sankaramangalam	0.54	1041.15	35	45	15	5		NA	NA
12	12	Malappuram	Malappuram ulb	Puliyettummal, Near Inkel city, Malappuram	3.2	5079	24	31.15	44.81	0.04		NA	NA
13	13	Malappuram	Tirur ulb	Trenching ground, Ottilathara	1	3079	15	40	25	20.1		NA	NA
14	14	Malappuram	Perinthalmanna Municipality	Perinthalmanna, Kunnappalli	10	200	10	0	90	0		NA	NA
15	15	Malappuram	Manjeri Muncipality	Vettekkode, Manjeri	0.44	13902	17.4	29.44	53.08	0		NA	NA

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16	16	Kozhikode	Kozhikode Municipal Corporation	Kalliyi, ward-56,beside the river	0.0098	15	20	50	25	5	NA		NA
17	17	Kozhikode	Koyilandy Municipality	Koyilandi	0.012	40	22	46.5	23.5	8	NA		NA
18	18	Kozhikode	Kozhikode Municipal Corporation	Njaliyan parambu	6.4997	1,30,000	50	40	5	5	NA		NA
19	19	Thrissur	Thrissur Corporation	Laloor	0.25	19500	30	30	12	28	NA		NA

20	1	Thiruvananthapuram	Attingal Municipality	Attingal, Chudukad	0.5	11365	42	32	18	8	Mar-25	Inerts- backfill within the project site, RDF- to cement factories for co processing , Recyclables- to empanelled agencies for recycing	First phase completed and second phase is under retender process. II nd phase budget -₹0.75 Cr.
21	2	Kottayam	kottayam municipality	Vadavathoor, Kottayam	1.48	80943.2	16.5	42.89	40.61	0	Mar-25		Agreement executed Started the site investigation for preparing implementation plan. Budget 16.94 Cr

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22	3	Ernakulam	Kothamangalam Municipality	Kumbalathumuri, Kothamangalam	0.85	19146	29.12	55.85	15.21	0		Mar-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 28.61 cr
23	4	Idukki	Thodupuzha Municipality	Parakadavu, Thodupuzha	1.26	28000	30	20	50	0		Nov-25		6000m3 qty boimining done, Project cost :- ₹. 2.83 Cr./-
24	5	Ernakulam	Kochi Corporation	Brahmapuram, Kochi	39	843000	16.6	36.5	22.3	25		Mar-25		The work is ongoing (45%). Budget ₹118 Cr
25	6	Thrissur	Chavakkad Municipality	Chavakkad	0.2	5000	5	30	60	5		Jan-25		72% work completed, Urban Aglomoration fund
26	7	Thrissur	Wadakkanchery Municipality	Kumbalangad	0.81	21063	27.2	31.6	29.84	11.36	Biomining and bioremediation	Apr-25	Inerts-backfill within the project site, RDF- to cement factories for co processing	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 11.51 cr
27	8	Palakkad	ottapalam municipality	Panamanna, Ottappalam	2.42	37600	20	35	40	5		Mar-25		Phase-1 work completed (70%) (CFC Tied grant). Remaining area remediation work ongoing. Budget 1.45 Cr

28	9	Kannur	Kannur Corporation	Chelora	6.67	43727.32	15	20	60	5		Oct-25	, Recyclables- to empanelled agencies for recycing	Work in progress (65%). Budget : ₹ 9.19 cr
29	10	Kannur	Mattannur Municipality	Mattannur, Karithurparamba	0.446	15680	4.5	73	9.61	12.89		Dec-25		Work in progress. Budget : ₹ 1.60 cr
30	1	Alappuzha	Kayamkulam Municipality	Murikkummoodu, Kayamkulam	0.26	6567.04	49.51	16.9	26.51	7.08	biomining and bioremediarion	Mar-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.51 cr
31	2	Alappuzha	Alappuzha Municipality	sarvodhayapuram	12.09	57200	18	34	43	5		Mar-25		1st phase of 28000 m3 completed and the next phase is under way in tender process. Budget ₹ 7.4 Cr
32	3	Kottayam	Changanassery Municipality	Fathimapuram, Changanassery	0.8	7300	22	25	50	3		Oct-25		Under SBM Project,work order given to agency (SEUF), Budget-₹84.63 Lakhs
33	4	Kottayam	Erattupetta Municipality	Erattupettah, Thevarrupara	0.6	8000	29	30	37	4		Oct-25		SBM Project,Retender the work, Budget-₹76 Lakhs

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34	5	Idukki	Kattappana Municipality	Kattappana, Puliyanmala	0.89	12000	Not Categorized	Not Categorized	Not Categorized	Not Categorized		Mar-25	Total qty 12000m3 1st phase 6000m3 qty project is tendered and finalised agency, agrement execution pending. Project cost ₹15000000/-
35	6	Ernakulam	Muvattupuzha Municipality	Kurianmala, Muvattupuzha	1.28	44589	49.8	40.6	8.81	0.8		Jan-25	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 28.61 cr
36	7	Thrissur	Irinjalakuda Municipality	Iringalakkuda, Mangadikunnu, Porathisserv	1.5	14000	Not Categorized	Not Categorized	Not Categorized	Not Categorized		Oct-25	Re Tendered
37	8	Palakkad	Palakkad Municipality	Koottupatha, Kodumba	2.42	73827	31.5	46.53	21.96	0.01		Feb-25	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹15.45 cr

Inerts- backfill within the project site, RDF- to cement factories for co processing ,

38	9	Wayanad	Kalpetta Municipality	Vellaramkunnu, Kalpetta	1.12	9485.375	29.17	53.9	24.51	0.76	biomining and bioremediarion	Mar-25	Recyclables- to empanelled agencies for recycing	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.1 cr
39	10	Kannur	Thalassery Municipality	Thalassery, Punnoolpettypalam	5.5	45430.4	Not Categorized	Not Categorized	Not Categorized	Not Categorized		Sep-25		Agrement executed Budget - ₹6.47 Cr.
40	11	Kannur	Iritty Municipality	Iritty, Athithattu	0.04	1618.49	22.5	49	25.33	3.18		Apr-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.93 cr
41	12	Kannur	Payyannur Municipality	Payyannur, Moorikkovval	0.75	2100	Not Categorized	Not Categorized	Not Categorized	Not Categorized		Sep-25		Tender stage. Total cost - ₹70,28,577.74
42	13	Kannur	Kuthuparamba Municipality	Palapparamba, Kuthuparambu	0.39	12081.6	22	47.5	26.9	3.6		Mar-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.93 cr

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43	14	Kasaragod	Kasaragod Municipality	Kelugudde, Kasaragod	1.1	12873.6	21	50	26.05	2.95		Mar-25	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 3.44 cr
44	15	Kasaragod	Kanhangad Municipality	Kanjhangad, Trenching Ground Chemmattamvayal	0.69	3481.69	Not Categorized	Not Categorized	Not Categorized	Not Categorized		NA	Renteder Process on going (Total cost - ₹56,00,000

45	1	Thiruvananthapuram	Thiruvananthapuram Corporation	Vizhijam	0.26	3177.1	Not Categorized	Not Categorized	Not Categorized	Not Categorized	Biomining and bioremediation	Dec-24	Inerts- backfill within the project site, RDF- to cement factories for co processing , Recyclables- to empanelled agencies for recycing	Tendered.The work will be started on the late july . Budget: ₹0.40 Cr
46	2	Kollam	Kottarakara Municipality	Ugrankunnu, Kottarakkara	0.366	6596	1.86	90.83	6.03	1.28		Apr-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹1.41 Cr.

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47	3	Alappuzha	Mavelikkara Municipality	Puthiyakavu, Mavelikkara	0.32	2880	19.14	74.03	6.82	0		Apr-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 2.51 cr
48	4	Kottayam	Mundakkayam Grama Panchayat	Mundakkayam	0.49	4000	18	19	63	0		Completed		completed
49	5	Kottayam	Erumeli Grama Panchayat	Erumeli	0.19	1500	14	18	68	0		Completed		completed
50	6	Idukki	Munnar Grama Panchayath	Munnar	NA	18163	42	30	20	8		Apr-25		First phase completed. Fund expended ₹9429330/- CFC & Own Fund, Taken project (Pr no. 225) for 2nd phase Biomining at Kallar with Suchitwa Keralam rural fund 3 Cr. Quantification works will start immidiately.

51	7	Ernakulam	Koothattukulam Municipality	Town-Ward 15, Koothattukulam	0.12	1346	82.94	5.1	9.38	2.58	Apr-25	Inerts- backfill within the project site, RDF- to cement factories for co processing , Recyclables- to empanelled agencies for recycing	Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 28.61 cr
52	8	Ernakulam	North Paravoor Municipality	Vedimara, North Paravoor	0.5	18666	67.56	21.4	11.04	0	Apr-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 28.61 cr

1800

53	9	Thrissur	Chalakudy Municipality	Near Cosmos Club, Chalakkudy	0.26	6769	32.1	26.5	41.3	0.1		Apr-25		KSWMP Project - Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 11.51 cr
54	10	Thrissur	Wadakkanchery Municipality	Wadakanchery, Kumblangad	1.35	16152	29.88	35.16	34.96	0		Oct-25	Inerts- backfill within the project site, RDF- to cement factories for co processing, Recyclables- to empanelled agencies for recycing	KSWMP Project - Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 11.51 cr
55	11	Palakkad	Alathur Gram Panchayat	Alathur	0.15	1824	Not Categorized	Not Categorized	Not Categorized	Not Categorized	Biomining and bioremed	Completed		completed. Fund expended. CFC Tied Grant

56	12	Palakkad	Vadakkancheri Gram Panchayat	Vadakkanchery	0.15	1520	Not Categorized	Not Categorized	Not Categorized	Not Categorized	diversified iation	Completed		completed. Fund expended. CFC Tied Grant
57	13	Palakkad	Nemmara Grama Panchayat	Nemmara	0.49	3641.4	Not Categorized	Not Categorized	Not Categorized	Not Categorized		Completed		completed. Fund expended. CFC Tied Grant
58	14	Kozhikode	Vatakara Municipality	Puthiyappu, Vadakara	1.25	30693.6	23	50.5	23.9	2.6		Jan-25		Agreement executed Started the site investigation for preparing implementation plan Budget: ₹ 6.57 cr
59	15	Kasaragod	Mangalpady Grama Panchayat	Kubanoor	1.77	12557.6	Not Categorized	Not Categorized	Not Categorized	Not Categorized		May-25		Work Awarded to MC K Kutty . Total cost - ₹2,00,00,000/-
					128.72	**1891358.3**								

1802

Annexure B

(B) Daily Solid Waste generation & treatment details:-

District	(ii) Waste generation (in TPD) district wise	(iii) Break up of waste generated district wise (in		(iv) Method of treatment in the district (in TPD)				(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing district wise (TPD)					(vii) Action Plan to process 100 % waste		
		Urban	Rural	Organic material (wet waste)	Inerts	RDF	Other		Energy plants (waste to energy plants)	Bio compost units	Used in cement kilns	Landfill sites	Other uses of inerts	Timelines	Budget outlay (in Cr.)	Proposal
01 Thiruvananthapuram	1067.89	521.87	546.02	841.54	53.39	71.07	123.21	Inerts- Landfill in KEIL	90.87	750.68	71.07	0.1	53.39	3 yrs	59.04	Projects for the upgradation of existing facilities, incorporation of innovative technologies and mechanized waste management facilities
02 Kollam	772.04	237.83	534.2	430.21	38.6	64.58	117.01		67.28	347.93	64.58	0.01	38.6	3 yrs	37.17	
03 Pathanamthitta	303.51	54.28	249.23	217.6	15.18	36.82	63.03		27.97	159.62	36.82	0	15.18	3 yrs	13.85	
04 Alappuzha	573.89	125.4	448.5	472.29	28.69	50.31	89.34		62.08	410.21	50.31	0	28.69	3 yrs	27.34	
05 Kottayam	531.67	108.94	422.74	383.47	26.58	52.42	95.71	RDF- to cement factories for co-processing	31.12	325.35	52.42	0	26.58	3 yrs	24.38	
06 Idukki	279.96	31.84	248.12	277.9	14	49.03	79.81		17.86	260.04	49.03	0	14	3 yrs	19.41	
07 Ernakulam	1072.42	499.48	572.94	885.9	53.62	67.32	119.79		72.48	571.42	67.32	0.01	53.62	3 yrs	77.35	
08 Thrissur	942.79	303.83	638.96	629.45	47.14	66.84	118.52		92.47	530.48	66.84	0	47.14	3 yrs	51.57	
09 Palakkad	811.44	135.78	675.66	616.97	40.57	46.11	81.65	Recyclables- Handed over to empanelled agencies for recycling	99.66	424.06	46.11	0	40.57	3 yrs	40.09	
Malappuram	1312.4	311.96	1000.44	938.99	65.62	83.3	143.63		126	534.5	83.3	0	65.62	3 yrs	47.64	
11 Kozhikode	1021.87	445.06	576.81	836.31	51.09	60.34	103.1		63.67	742.64	60.34	0	51.09	3 yrs	57.09	
12 Wayanad	230.51	46.5	184.02	210.92	11.53	22.03	39.47		14.4	184.52	22.03	0	11.53	3 yrs	13.01	
13 Kannur	771.85	281.54	490.31	589.54	38.59	81.96	148.91		57.91	477.63	81.96	0	38.59	3 yrs	49.87	
14 Kasaragod	383.93	65.42	318.51	328.4	19.2	48.21	83.04		27.99	190.41	48.21	0	19.2	3 yrs	18.57	
Total	**10076**	**3169.7**	**6906.5**	**7659.5**	**503.81**	**800.34**	**1406.2**		**851.74**	**5909.5**	**800.34**	**0.12**	**503.81**		**536.38**	

Annexure C

(C) Daily Liquid Waste (Sewage) generation & treatment details:-

(i) Names of Districts	(ii) Sewage Generation District Wise with Population (2024)		(iii) Sewage Generation quality		(iv) Details of Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)					(vi) Action Plan to treat untreated sewage (District Wise).		(vii) Action Taken against the defaulting authority			
											(a) Final Destination of Discharge of untreated sewage	(b) If (a) above is let out in its quality									
	Population	Sewage Generation in MLD	Urban Areas	Rural Areas	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge Water Quality from STP including Fecal & E –Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treat ment (MLD)	Wet land	Pond	River	Sea	Other water body	Time lines	Budget outlay (Cr.)	EC imposed	Show Cause Notice Issued	Closure notice issued	Other Action Taken
Thiruvananthapuram	3390581	402 (Urban 166 MLD+ Rural 236 MLD)	pH 6.13 BOD 105 mg/l COD 189 mg/l TSS 155 mg/l		(1) 107 MLD STP at Muttathara	Activated Sludge Process	Chlorination	pH-6.6, TSS-48 mg/L, BOD-16.4 mg/L, COD-32 mg/L, oil and grease-BDL, Faecal Coliform-13200 cfu/100 ml as per analysis report dated 29.08.2024. (KSPCB Inference- FC is not complying. Directions issued)	80	STPs in Establishments - 9.90 MLD 44.23 MLD (septic tank in individual buildings)	-	-	-	-	-	Sewer Network - UIDF (Dec-26) Sewer Network & Other Works - AMRUT-1.0 (Mar-25) Sewer Network - AMRUT-2.0 (Dec-26) FSTP - Varkala - IMPACT - 50KLD (Dec-26) FSTP - Nettukaltheri, Kallikadu-SBM(G) 65KLD (Dec-25) FSTP - Attingal,Chudukadu - SBM(U) 20KLD (May-26) MTU - Neyyatinkara municipality SBM(U) (Mar-25)	1. Sewer Network - 443.55 2. FSTPs - 14.2 3. MTU - 0.45		**LSG** - 25	LSG - 2	LSG 1. Fine Imposed - 1.33 Lakhs
			pH6.72 BOD280 mg/l COD254.59 mg/L TSS7.0 mg/l Total coliform900 MPN/100 ml Oil & Grease0.015 mg/l		(2) 5 MLD STP (AMRUT-1.0)	MBBR	Chlorination	pH-6.3, TSS-48 mg/L, BOD-10.7 mg/L, COD- 68 mg/L, oil and grease-BDL, Coliform- Nil, FC - Nil Total as per analysis report dated 29.08.2024. (KSPCB Inference-complying)	2.5											
Kollam	2702067	307 (Urban 76 MLD + Rural 231 MLD)	-							STPs in Establishments - 5.30 MLD 70.15 MLD (septic tank in individual buildings)						Sewer Network - AMRUT-2.0 (Dec-26) STP - Kureepuzha - AMRUT-1.0, 12MLD & Cotreatment 50KLD (Oct-24) STP - Mayyanad - IMPACT 0.59MLD (Dec-26) FSTP - Karungapally- SBM(U) 25KLD (Dec-25) MTU - District Panchayath, Kollam - SBM(G), CEC (Mar-	1. Sewer Network-145.36 2. STPs - 43.47 3. FSTPs - 1.36 4. MTU - 0.90		**PCB** : 1. **Kollam** Corporation - 350 Lakhs (31/03/2023) **LSG** - 55	PCB - 2 LSG - 12	LSG 1. Number of vehicles seized - 3 2. Prosecution initiated - 1 3. Fine Imposed - 6.78 Lakhs
Pathanamthitta	1151418	125 (Urban 17 MLD + Rural 108 MLD)		pH6.8 BOD700 mg/l COD1500 mg/l TSS300 mg/l Oil & Grease100	(1) 5 MLD STP at Sannidhanam	UASB+SBR		pH-8.8, TSS-344 mg/l, BOD-30 mg/l, TDS- 526 mg/1, 011 and grease- 6 mg/l, Total Coliform- 196 cfu/100 ml as per analysis report dated 31.05.2024.		STPs in Establishments - 8.40 MLD 8.35 MLD (septic tank in individual buildings)						MTU - Pathanamthitta Municipality - SBM(U) (Mar-25) MTU - Pandalam Muncipality - SBM(U) (Mar-25)	1. MTU - 0.90	**PCB** : Notice No: PCB/HO/SEE-2/SWM-PATHANAMTHITTA/2018 dated 11.03.20221 to (a) **Pathananthitta** Municipality - 8 Lakhs . (b) **Adoor** Municipality - 10 Lakhs (c) **Pandalam** Municipality - 10 Lakhs (d) **Thiruvalla** Municipality - 9 Lakhs	**PCB** : Notice No: PCB/HO/SEE-2/SWM-PATHANAMTHITTA/2018 dated 11.03.20221 to (a) **Pathananthitta** Municipality - 8 Lakhs . (b) **Adoor** Municipality - 10 Lakhs (c) **Pandalam** Municipality - 10 Lakhs (d) **Thiruvalla** Municipality - 9 Lakhs **LSG** - 32	LSG - 13	LSG 1. Prosecution initiated - 2 2. Fine Imposed - 2.76 Lakhs
				pH 8.6 BOD 110 mg/l COD 310 mg/l TSS 156 mg/l	(2) 3.5 MLD STP at Pamba	Coagulation & Settling		pH-9, BOD-45 mg/l, COD - 224 mg/l, TSS-152 mg/l, Total Coliform- 425 cfu/100 ml as per analysis report dated 30.05.2024. (KSPCB Inference-complying)											
Alappuzha	2152202	239 (Urban 45 MLD + Rural 194 MLD)	pH6.66 BOD69.697 mg/l COD208 mg/l TSS130 mg/l Oil & Grease0.44 mg/l		(1) 0.24 MLD (AMRUT-1.0)	Electrocoagulation	Chlorination	pH - 8.21, TSS - 4 mg/L, BOD - 8.79 mg/L, COD - 60 mg/L, Oil & Grease - BDL (as per analysis report dated 08.03.2024) (KSPCB Inference-complying)	0.24	STPs in Establishments - 2.30 MLD 42.50 MLD (septic tank in individual buildings)						STP - Alissery - AMRUT-2.0, 5MLD & Co-treatment 13KLD (Dec-26) STP - Bhajanamadom Settlement - AMRUT-2.0, 0.012MLD (Dec-26) FSTP- Mavelikkara Thekkekara - SBM(G) 70KLD (Dec-25) FSTP- Stadium, Chengannur - SBM(G) 20KLD (Dec-26) FSTP- Firing Ground Palamel- SBM(G) 50KLD (Dec-26) FSTP - Cherthala-Antharaveli - IMPACT 250KLD (Dec-26) MTU - Alappuzha Municpality - AMRUT-1.0 (Oct-25)	1. STPs - 68.76 2. FSTPs - 18.4 3. MTU - 1.15	**PCB** : 1. Cherthala Municipality - 350 Lakhs (29/03/2023) 2. Aroor GP in Cherthala Taluk is being prepared. 3. Alappuzha Municipality - 1225 Lakhs (29/03/2023)	**PCB** - Closure Intension Notice-731no.s, Show Cause Notice- 68 no.s **LSG** - 159	LSG - 140	LSG 1. Number of vehicles seized - 5 2. Prosecution initiated - 1 3. Fine Imposed - 10.14 Lakhs
			pH 4.03 BOD 250 mg/l COD 400 mg/l TSS 464.8 mg/l		(2) 25 KLD STP at Chathanad Colony	ABR		pH - 7.8, BOD – 22.4 mg/l, SS 0.3 mg/l, Oil and grease 0.002 mg/l as per the analysis report dated 07.06.2024 (KSPCB Inference-complying)	0.025											
Kottayam	2002095	222 (Urban 39 MLD + Rural 183 MLD)		-	(1) 90KLD STP at Kumarakom	Activated Sludge Process		pH-7, BOD - 28 mg/l, SS - 43 mg/l, Oil & Grease-BDL a per the analysis report dated 05.07.2024 (KSPCB Inference-complying)	0.09	STPs in Establishments - 6.50 MLD 32.20 MLD (septic tank in individual buildings)						FSTP - Erumeli - SMB(G) 105KLD (Oct-25) FSTP - Vellor- SMB(G) 20KLD (Dec-26) FSTP - Medical College SMB(G) 89KLD (Dec-26) FSTP - Manganam- SMB(U) 65KLD (May-26) MTU - Kumarakom Gramapanchayat - SBM(G) - Operational MTU - Changanassery Muncipality - LSG fund - Operational	1. FSTPs - 8.7062 2. MTU - 0.90		**PCB** : Notice No. PCB /HO/EE3/NGT/O.A No.147/2022/06/2022/B dated 29.03.2023 to (a) **Kottayam** Municipality - 25 Lakhs (b) **Vaikom** Municipality - 175 Lakhs **LSG** - 156	LSG - 33	LSG 1. Prosecution initiated - 1 2. Fine Imposed - 9.98 Lakhs
Idukki	1083264	117 (Urban 10 MLD + Rural 107 MLD)		Nil	(1) 10 KLD STP at Comfort Station Adimaly GP			KSPCB Inference- STP was not working. Show Cause Notice issued on 05.02.2024. Directions issued	0.01	STPs in Establishments - 1.00 MLD 8.84 MLD (septic tank in individual buildings)						FSTP - Chathanmala, Udumbannoor- SMB(G 20KLD (Dec-25) FSTP - Kuyilimala, Vazhathope- SMB(G) 20KLD (Dec-25) FSTP - Munnar- SMB(G) 50KLD (Dec-26) MTU - Kumily Gramapanchayat - SBM(G) (Mar-25)	1. FSTPs - 8.62 2. MTU - 0.45		**PCB** : **1.** Notice No. PCB/HO/OA-585/2018/2019(VOL II) dated 28.10.2020 to **Thodupuzha** Municipality - 194.68 Lakhs **2.** Notice No. PCB /HO/RULES/SWM-IDUKKI/2018 dated 03.09.2019 to **52 Grama Panchayath and 2 Urban Local Bodies** through Panchayat Directorate and Urban Directorate **3**. **Kattappana** Municipality - 183.68 Lakhs (28/10/2020) **LSG** - 117	LSG - 13	LSG 1. Fine Imposed - 14.26 Lakhs
				Nil	Construction of 6 KLD ETP for Kumali Slaughter House Kumali GP, Idukki			KSPCB Inference- Slaughter house is not functioning.	0.006											
				pH7.25 BOD206 mg/l COD861 mg/l TSS71 mg/l Oil & grease4mg/l	60 KLD STP at Taluk Hospital Adimaly, Adimaly Block Panchayat, Idukki			Plant operational. KSPCB Inference-complying	0.06											

1804

Ernakulam	3527283	405 (Urban 157 MLD + Rural 248 MLD)	pH7.5 BOD96 mg/l COD249 mg/l TSS102 mg/l Total N66 mg/l Total P8 mg/l Total coliform252 MPN/100 ml		(1) 5MLD (AMRUT-1.0) Elamkulam	MBBR	Chlorination	pH-6.28, TSS-10.4 mg/l, nitrate 12.64 mg/l, phosphates- 2.56 mg/l, ammoniacal nitrogen- 3.92, BOD- 6.2 mg/l, COD-20 mg/l, oil & grease- BDL, total nitrogen- 4.48 mg/l as per analysis report dated 23.05.2024 (KSPCB Inference-complying)	5	STPs in Establishments - 21.80 MLD 128.80 MLD (septic tank in individual buildings)						STP - Life Mission site - IMPACT 1MLD (Dec-26) STP - Kaloor Market - IMPACT 0.25MLD (Dec-26) STP - Kadavanthra Market - IMPACT 0.03MLD (Dec-26) STP - Cochin Marine Drive - IMPACT 2MLD (Dec-26) STP - Ray Flats, Fort Kochi - AMRUT-2.0, 0.105MLD (Dec-26) STP - Elamkulam - AMRUT-2.0, 5MLD & Cotreatment 24KLD (Dec-26) STP - Ambedkar Colony - AMRUT-1.0, 1.1MLD (Jun-25) FSTP - Varapetti - SBM(G) 30KLD (Dec-25) FSTP - Kottakkunnu, Eloor Municipality- SBM(G) 10KLD (Dec-26) FSTP - Vedimara.- SBM(U) 50KLD (May-26) FSTP - Brahmapuram - AMRUT-2.0, 1000KLD (Dec-26) MTU - Maradu Muncipality - SBM(U) (Mar-25)	1. STPs - 254.81 2. FSTPs - 37.70 3. MTU - 0.45	**PCB** : 1. Notice No: PCB/HO/RULES/SWM EKM/2018 (Vol 2)-A dated 06.05.2023 **Muvattupuzha** Municipality 2. Notice No: PCB/HO/RULES/SWM EKM/2018 (Vol 2)-B dated 06.05.2023 **Kothamangalam** Municipality	**PCB** : **1.** Notice No. PCB /HO/EE3/NGT/O.A No.147/2022/06/2022/H dated 29.03.2023 **Kalamassery** Municipality - 1050 Lakhs **2.** Notice No. PCB /HO/EE3/NGT/O.A No.147/2022/06/2022/D dated 29.03.2023 **Maradu** Municipality - 700 Lakhs **3.** Notice No. PCB /HO/EE3/NGT/O.A No.147/2022/06/2022/C dated 29.03.2023 **Thripunithara** Municipality - 1575 Lakhs **LSG** - 831	**PCB** - 1. North Paravoor Municipality Market **LSG** - 60	LSG 1. Number of vehicles seized - 2 2. Prosecution initiated - 4 3. Fine Imposed - 47.31 Lakhs
			-		(2) 100 KLD FSTPs at Wellingdon Island	MBBR		KSPCB Inference- Not working properly. Consent refusal intention notice issued. Directions issued.	0.1										
			pH7.2 BOD3200 mg/l COD6800 mg/l TSS4300 mg/l		(3) 100 KLD FSTPs at Brahmapuram,	MBBR		pH-7.28, BOD-0.51 mg/L, COD- 8 mg/L, Oil and Grease-BDL, Total Suspended Solids BDL, Phosphate - 0.0265 mg/L, Nitrate- BDL, Sulphates 4.46 mg/L, Sulphides BDL, Ammoniacal Nitrogen - 0.012, Phenolic Compounds BDL, Faecal coliform 4 cfu/100 ml, Faecal Streptococci- 6 cfu/100 ml as per analysis report dated 25.07.2024 (KSPCB Inference-complying)	0.1										
					(4) 0.9 MLD STP at Marine Drive	Activated Sludge Process		pH -7.12, TSS- 12 mg/l, Phosphate 7.47 mg/l, Ammonia as Nitrogen 5.6 mg/l, BOD - 7.64 mg/l, COD 20 mg/l, Oil and Grease - BDL, Total Kjeldahl Nitrogen 7.84 mg/l, Nitrate Nitrogen 17.83 mg/l as per the analysis report dated 20.05.2024 (KSPCB Inference-complying)	0.9										
					(5) 0.75 MLD at Kaloor Stadium	Activated Sludge Process		(KSPCB Inference- FC is not complying. Directions issued)	0.75										
			pH6.7 BOD350 mg/l COD650 mg/l TSS200 mg/l Oil & Grease284 mg/l		(6) 10 KLD STP at Kalamassery, Market, Kalamassery Municipality (PRS)			Plant operational. KSPCB Inference-complying	0.01										
Thrissur	3323162	372 (Urban 96 MLD + Rural 276 MLD)	pH6 BOD144.43 mg/l COD482.10 mg/l TSS286 mg/l Oil & Grease15 mg/l		(1) 0.36 MLD (AMRUT-1.0)	MBBR	Chlorination	Plant operational. KSPCB Inference-complying	0.36	STPs in Establishments - 6.40 MLD 85.65 MLD (septic tank in individual buildings)						STP - Kokkala - AMRUT-2.0 2.5MLD (Dec-26) STP - Kottappuram - AMRUT-2.0, 5MLD & Cotreatment 22KLD (Dec-26) STP - Chakkamkandam, Guruvayur Municipality - AMRUT-2.0, Augmentation 2MLD & Cotreatment 20KLD (Dec-26) FSTP - Aashanpadi, Mattathur - SBM(G) 20KLD (Dec-26) FSTP - Koratti GP - SBM(G) 20KLD (Dec-26) FSTP - Chelakkara Farm - SBM(G) 85KLD (Dec-26) FSTP - Pananchery GP - SBM(G) 60KLD (Dec-26) FSTP - Ramavarmapuram - AMRUT-1.0, 100KLD(Mar-25) MTU - Irinjalakuda Muncipality - SBM(U) (Mar-25) MTU - Wadakanchery Muncipality - SBM(U) (Mar-25) MTU - Kunnamkulam muncipality - SBM(U) (Mar-25) MTU - Chavakkad muncipality - SBM(U) (Mar-25) MTU - Vellangallur gp - SBM(G) (Mar-25) MTU - Chalakkudy Muncipality (LSG) - Operational MTU - Kodungalloor Muncipality (LSG) - Operational	1. STPs - 144.03 2. FSTPs - 5.85 3. MTU - 3.15	**PCB** : 1. **Thrissur** Corporation - 456.6 Lakhs	PCB - **Chalakkudy** Municipality - Rs 3248028 LSG - 313	LSG - 63	LSG 1. Number of vehicles seized - 2 2. Prosecution initiated - 4 3. Fine Imposed - 26.85 Lakhs
			pH6.97 BOD215.6 mg/l COD500 mg/l TSS450 mg/l Ecoli22000 MPN/100 ml Total N105.6 mg/l Total P20.33 mg/l		(2) 10 KLD FSTP at Mattampuram	Biological		BOD-3.2mg/l,COD-12mg/l, Ammonical Nitrogen-0.343, total nitrogen- 2.436 as per analysis report dated 21/08/2023. (KSPCB Inference-complying)	0.01										
				BOD4000 mg/l COD7000 mg/l TSS4500 mg/l Oil & grease200 mg/l	(3) 35 KLD STP at Kuriachira	MBBR		pH-7, BOD – 165.6 mg/l, COD 524 mg/l, SS - 0.63 mg/l, oil & grease - 15.2 as per the analysis report dated 02.09.2024 (KSPCB Inference-complying)	0.035										
			pH6 BOD250 mg/l COD500 mg/l TSS400 mg/l Total coliform3 x 10^7 mpn /100 ml Total N40 mg/l Total P7 mg/l		(4) 3 MLD STP at Chakkamkandam with septage cotreatment	Activated Sludge Process		pH-7, BOD-10.8 mg/l, COD-132 mg/l, Suspended solids-0.09 mg/l, Oil and grease-0.5 mg/l, Faecal coliform-50 MPN/100 ml as per analysis report dated 02.09.2024 (KSPCB Inference-complying)	3										
Palakkad	3081378	338 (Urban 47 MLD + Rural 291 MLD)	-	-	-	-	-	-	-	STPs in Establishments - 4.10 MLD 42.88 MLD (septic tank in individual buildings)						STP - Municipal Buildings - AMRUT-2.0, 0.03MLD (Dec-26) STP - Pattambi -SBM(U) 3.75MLD (Dec-26) STP - Ottapalam - IMPACT 1.5MLD (Dec-26) FSTP - Yakkara - AMRUT-1.0, 100KLD (Mar-25) FSTP - Shornur - IMPACT 44KLD (Dec-26)	1. STPs - 25.91 2. FSTPs - 3.859		LSG - 223	LSG - 19	LSG 1. Number of vehicles seized - 2 2. Prosecution initiated - 2 3. Fine Imposed - 10.23 Lakhs
			pH7.5 BOD300 mg/l COD400 mg/l TSS400 mg/l Total coliform3 x 10^7 mpn /100 ml		(1) 30KLD STP at Municipal Bus stand	MBBR		KSPCB Inference- Plant not working. Proposal for maintenance have been approved.	0.03										

Malappuram	4846195	532 (Urban 103 MLD + Rural 429 MLD)	pH6.87 BOD488 mg/l COD797 mg/l TSS440 mg/l Oil & Grease137.40 mg/l		(2) 50KLD STP at Municipal Bus Stand, Tirur	Biological		pH -6.6, BOD- 12.4 mg/l, COD-48 mg/l, TSS - 24 mg/l, Oil and grease BDL as per the analysis report on 12.08.2024 (KSPCB Inference- complying)	0.05	STPs in Establishments - 4.10 MLD 98.73 MLD (Septic tank in individual buildings						FSTP - Perinthalmanna - SBM(U) 100KLD (Dec-25) FSTP - Valancheri- SBM(U) 70KLD (May-25) FSTP - Tirur Ground- SBM(U) 100KLD (Dec-26) MTU - Manjeri Muncipalitty - SBM(U) (Mar-25) MTU - Kondotty ulb - SBM(U) (Mar-25) MTU - Ponnani (Harbor) - SBM(U) (Mar-25) MTU - Vallikkunnu GP - SBM(G) (Mar-25)	1. FSTPs - 8.455 2. MTU - 1.8		LSG - 72	LSG - 11	LSG 1. Number of vehicles seized - 4 2. Prosecution initiated - 3 3. Fine Imposed - 8.62 Lakhs
			pH6.7 BOD350 mg/l COD650 mg/l TSS200 mg/l Oil & Grease284 mg/l		3) Tirur Fish Market (45KLD)	Biological		KSPCB Inference- Trial run is on progress.	0.045										
				pH7 BOD350 mg/l COD650 mg/l TSS400mg/l Oil & Grease130 mg/l Total coliform3 x 10^7 mpn /100 ml	4) ETP in Fish Market, Ponmundam GP,(10KLD)	Anaerobic		KSPCB Inference- ETP is operational	0.01										
Kozhikode	3378277	389 (Urban 140 MLD + Rural 249 MLD)	pH6.7 BOD300 mg/l COD500 mg/l TSS400 mg/l Total N40 m g/l Total P7 mg/l Ecoli3 x 10^7 mpn /100 ml		(1) 2 MLD (AMRUT-1.0)	Electrocoagulation	Chlorination	pH -7, SS- 6.3 mg/l, COD-40 mg/l, Oil and Grease-BDL, BOD-10.07, Turbidity - 40.5 mg/l and Ammoniacal N 2.035 mg/l as per analysis report dated 19.06.2024 (KSPCB Inference- complying)	2.1	STPs in Establishments - 14.10 MLD 120.70 MLD (septic tank in individual buildings)	-	-	-	-	-	STP - Vadakara Vadakara Municipality - IMPACT 0.5MLD (Dec-26) STP - Sarovaram - AMRUT-2.0, 27MLD & Cotreatment 220KLD (Dec-26) STP - West Hill Industrial Estate - AMRUT-1.0, 13MLD (Dec-26) MTU - Mukkam Municipality - SBM(U) (Mar-25) MTU - Koyilandy Muncipality - SBM(U) (Mar-25) MTU - Perambra GP - SBM(G) (Mar-25) MTU - Perumanna GP - SBM(G) (Mar-25) MTU - Eramala GP - SBM(G) (Mar-25) MTU - Kuttiyadi GP - SBM(G) (Mar-25)	1. STPs - 322.45 2. MTU - 3.15		LSG - 260	LSG - 20	LSG 1. Number of vehicles seized - 13 2. Prosecution initiated - 5 3. Fine Imposed - 28.20 Lakhs
			pH6.7 BOD300 mg/l COD500 mg/l TSS400 mg/l Total N40 m g/l Total P7 mg/l Ecoli3 x 10^7 mpn /100 ml		(2) 1 MLD (AMRUT-1.0)	Electrocoagulation	Chlorination	pH -7.3, SS- 12.4 mg/l, COD-64 mg/l, Oil and Grease-BDL, BOD-26.8 mg/l, Turbidity 17.4 mg/l and Ammoniacal - N - BDL mg/l as per analysis report dated 20.02.2024 (KSPCB Inference- complying)	1		-	-	-	-	-						
			pH6.7 BOD300 mg/l COD500 mg/l TSS400 mg/l Total N40 m g/l Total P7 mg/l Ecoli3 x 10^7 mpn /100 ml		(3) 0.5 MLD STP at Medical College			pH -7, SS BDL, COD- 8 mg/l, Oil and Grease- BDL, BOD-1.87, Turbidity - 2.8 mg/l and Ammoniacal - N - BDL as per analysis report dated 19.06.2024 (KSPCB Inference- complying)	0.5										
			-		4) CSTP at Narayananagaram 100 KLD			KSPCB Inference- A Show Cause Notice was issued PCBRKD/17/2023-AE2 dated 20.07 2024. Directions issued	0.1										
			pH6.7 BOD300 mg/l COD500 mg/l TSS400 mg/l Total N40 m g/l Total P7 mg/l Ecoli3 x 10^7 mpn /100 ml		(5) 2MLD STP at Medical College			pH -7, SS- BDL, COD- 96 mg/l, Oil and Grease- BDL, BOD-29.07 mg/l, Turbidity 17.4 mg/l and Ammoniacal 1.391 mg/l as per analysis report dated 19.06.2024 (KSPCB Inference- complying)	2										
Wayanad	867830	94 (Urban 14 MLD + Rural 80 MLD)	pH6.5 BOD5100 mg/l COD16800 mg/l TSS17900 mg/l		(1) 10KLD FSTP at Kalpetta	Biological		pH -8.2, SS - 5.1 mg/l, BOD – 2.8 mg/l, Oil and Grease-Nil, FC - 2 in 100 ml as per the analysis report dated 03.01.2024 (KSPCB Inference- complying)	0.01	STPs in Establishments - 2.70 MLD 11.51 MLD (septic tank in individual buildings)						FSTP - Aarattupura- Ambalavayal - SBM(G) 55KLD (Dec-26) FSTP - Pulppalli. - SBM(G) 35KLD (Dec-26)	1. FSTPs - 10		LSG - 6	LSG - 6	LSG 1. Fine Imposed - 1.05 Lakhs
			pH7.2 BOD300 mg/l COD400 mg/l TSS400 mg/l Total coliform3 x 10^7 mpn /100 ml		2) STP at Sulthan Bathery (140 KLD)			pH -8.2, SS - 5.1 mg/l, BOD – 2.8 mg/l, Oil and Grease-Nil, FC - 2 in 100 ml as per the analysis report dated 03.01.2024 (KSPCB Inference- complying)	0.14										
Kannur	2679273	300 (Urban 88 MLD + Rural 212 MLD)	pH6.56 BOD112 mg/l COD200 mg/l TSS328 mg/l Oil & Grease0.736 mg/l		1 MLD at Padannapalam (AMRUT-1.0)	RMBR	Chlorination	KSPCB Inference- complying	0.1	STPs in Establishments - 5.80 MLD 81.00 MLD (septic tank in individual buildings)	-	-	-	-	-	STP - Maithanapally - AMRUT-2.0, 5MLD Cotreatment & 130KLD (Dec-26) STP - Anthoor - SBM(U) 0.4MLD (Dec-26) FSTP - Valliyai., Mokeri GP - SBM(G) 55KLD (Dec-25) FSTP - Pariyaram Medical College- SBM(G) 150KLD (May - 26) FSTP - Mattanur, Trenching ground- SBM(U 10KLD (Dec-26) FSTP - Chelora - AMRUT-1.0, 100KLD (Mar-25) MTU - Iritty Municipality - SBM(U) (Mar-25)	1. STPs - 143.21 2. FSTPs - 19.197 3. MTU - 0.45		LSG - 148	LSG - 46	LSG 1. Number of vehicles seized - 9 2. Prosecution initiated - 4 3. Fine Imposed - 22.22 Lakhs
				pH6.7 BOD350 mg/l COD650 mg/l TSS200 mg/l Oil & Grease1000 mg/l	10 KLD STP at Old Age Home, Kannur	MBBR		pH -8.02, SS - 5 mg/l, BOD - 7 mg/l, COD -16 mg/l, Oil and Grease- 1.04 mg/l, as per the analysis report dated 24.05.2024 (KSPCB Inference- complying)	0.01										
			pH7.2 BOD350 mg/l COD600mg/l TSS180 mg/l Oil & Grease26 mg/l		Taliparmaba Muncipality (0.5 MLD)	MBBR	Activated Sludge Process	pH -7.29, SS- mg/l, BOD -30 mg/l, COD-36 10 mg/l, Oil and Grease- 0.44 mg/l as per the analysis report dated 24.05.2024 (KSPCB Inference-	0.5										

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Kasargodu	1455059	157 (Urban 20 MLD + Rural 137 MLD)	Nil		-	-	-	-	-	STPs in Establishments - 1.60 MLD 18.52 MLD (septic tank in individual buildings)						FSTP - Mangalpady- SBM(G) 40KLD (May-26) FSTP - Puthukai- SBM(G) 20KLD (Dec-26) FSTP - Madikkunnu- SBM(G) 30KLD (Dec-26) FSTP - Manjeswaram- SBM(G) 20KLD (Dec-25) FSTP - Kayyur Cheemeni- SBM(G) 10KLD (Dec-26)	1. FSTPs - 15.1		LSG - 23		LSG 1. Number of vehicles seized - 3 2. Fine Imposed - 3.5 Lakhs
Total	**35640084**	**3999**																			